

**NATIONAL COMPANY LAW TRIBUNAL****OBJECTIONS LIST DATED 19.09.2024 TO 28.10.2024****PETITION , APPLICATIONS , ADDITIONALS**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	12/3/2024	Company Petition IB (IBC)	710102022072024		CENTRAL BANK OF INDIA VS DEEPAK GUPTA	Section 95(1)	21/10/2024	wrong jurisdiction U85190HR20 13PLC049113 file should be in haryana	BINAY KUMAR MISHRA
2	23/03/2024	Company Petition IB (IBC)	710102025632024		SHRI SANDEEP KANSAL VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	17/10/2024	No of Objection 1.incomplete details in memo party 2.POS missed reminder/3	SIDDHARTH SHARMA
3	5/4/2024	Company Petition IB (IBC)	710102028602024		SAMRIDDI MEGA STRUCTURES LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	16/10/2024	No of objection 1.Pg-33,35 not clear 2.form-B missed reminder 2	Arun
4	6/4/2024	Company Petition IB (IBC)	710102028872024		CENTRAL BANK OF INDIA LIMITED VS PIYOOSH GOYAL	Section 95(1)	18/10/2024	Pg-141,142,147,148,not clear 1.Service not allowed on whatsapp 2.ticket not allowed in the content of vakalatnama	Aatreya Singh
5	29/04/2024	Company Petition IB (IBC)	710102037162024		CENTRAL BANK OF INDIA VS RANGOLI INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	16/10/2024	no of objection 1.Pg-877,878,883,886,887,938,940,941,942,943 not clear 2.date missed in vakalatnama 3.Pg-896 to 912 missed Note- please upload clear copy and raise all defect after that we will check if any doubt please contact to 103 DR	BINAY KUMAR MISHRA
6	15/05/2024	Company Petition (Companies Act)	710102042412024		SATISH KUMAR JAIN VS M/S JAIN SHIKANJI PRIVATE LIMITED	Sec. 7(7)	27/09/2024	contact to registry regarding file defects	CHERRY
7	4/6/2024	Company Petition (Companies Act)	710102048752024		BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec. 131(1)	23/09/2024	bookmarking are mandatory OCR missing affidavit address incomplete nclt form 12 missed and board resolution or power of attorney with 50rs stamp paper missed and all pdf are blur kindly proper uploaded (come to registry) file issue room no 103	Sheetal
8	10/6/2024	Company Petition IB (IBC)	710102050832024		CANARA BANK VS MR. APRESH GARG	Section 95(1)	24/10/2024	No of objections pagination wrong in index please check reminder 5	KRISHAN KUMAR

9	11/6/2024	Company Petition IB (IBC)	710102051052024		CANARA BANK VS GAURAV AGGARWAL	Section 95(1)	21/10/2024	1.Book marking missed with the pagination according to the index 2.Pg-1 blank not allowed 3.single page double pagination not allowed 8-9 4.need to sign on every page of application 4. court fee missed on vakalatnama 5.need to true copy sign on every page of annexure	KRISHAN KUMAR
10	19/06/2024	Company Petition IB (IBC)	710102053162024		THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL	Section 95(1)	22/10/2024	Pg-80,82,124 not clear reminder /6	Harshit Gupta
11	20/06/2024	Company Petition IB (IBC)	710102053472024		THE CANARA BANK LIMITED VS RAJNISH MALIK	Section 95(1)	24/10/2024	No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.pagination missed in index 4.master data missed	Harshit Gupta
12	5/7/2024	Company Petition (Companies Act)	710102057122024		G CREW MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANY DELHI	Sec 252 (1)	24/10/2024	no of objections 1. case type wrong 2. cs detail missed in index 3. stk 7 translation missed 4. power of attorney notary with stamp paper missed 5. income tax service wrong kindly serve delhi.dcit.judicial.hc@inco metax.gov.in	AVNISH SHARMA
13	16/07/2024	Contempt Petition(Companies Act)	710102061632024		SATISH TUTEJA VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Rule 11 of NCLT	25/10/2024	no of objections 1.section wrong 5.328-331,387-388,485,494-495,509,522-523,576-577 page not clear 6.371-374,379-386,471-473,496 .510-521,563-565,567-568,571,573, page english translation missed 7. proof of service missed	Shrey
14	21/07/2024	Company Petition IB (IBC)	710102063452024		INDIAN OVERSEAS BANK VS GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	21/10/2024	1.No of objection 1.volume-1 index missed 2.Pg-45 to 71 in hindi please mentioned type copy from to this 3.Pg-417,418,419,420 not clear file upload again and again withdefect if any doubt please contact to 103 at DR si	Rakesh

15	26/07/2024	Company Petition IB (IBC)	710102065532024		CANARA BANK VS VIVEK GUPTA	Section 95(1)	21/10/2024	No of objection 1.book marking missed with the pagination according to the index 2.pagination missed in index OCR missed 3.need to sign on every page of application 4.Pg-17 to 27 not clear 5.court fee missed @ 3 rs in vakalatnama reminder 3	KRISHAN KUMAR
16	26/07/2024	Company Petition (Companies Act)	710102065342024		RAMDA FOODS AND SNACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Application under any other provisions ,Sec 252 (3)	25/10/2024	no of objections 1. case type wrong 2. bookmarking numbering missed 3. , list of date,brief synopsis missed 4. 18-19,27-31,38 page not clear 5. Stk 7 missed 6. Moa And Aoa missed 7. income tax service wrong (file issue kindly visit registry or call 011-24363846)	SURENDER
17	27/07/2024	Company Petition IB (IBC)	710102065682024		CANARA BANK VS SUMIT SINGLA	Section 95(1)	21/10/2024	&quot;No of objection 1.book marking missed with the pagination according to the index 2.pagination missed in index OCR missed 3.need to sign on every page of application 4.Pg-pages not clear not clear 5.court fee missed @ 3 rs in vakalatnama reminder 3&quot;	KRISHAN KUMAR
18	30/07/2024	Company Petition IB (IBC)	710102066362024		M/S PIONEER AQUA VS TOPLINE BUILD-TECH PRIVATE LIMITED	IBC Under Sec 9	21/10/2024	No of objections 1.need to sign on every page of application 2.need to true copy sign on every page of annexure 3.court fee missed @ 1 rs 4.dimond notice and reply missed 5.authority letter missed please contact to registry regarding your file	Ramesh
19	14/06/2024	Company Petition IB (IBC)	710102051792024		THE CANARA BANK LIMITED VS USHA RANI CHOPRA	Section 95(1)	17/10/2024	No of objection 1.date missed in vakalatanama	Harshit Gupta
20	7/8/2024	Intervention Petition (IBC)	710102068872024		DR. ANIL KUMAR PAREK VS BANK OF BARODA	Sec 60(5)	28/10/2024	No of objection 1.main case not link 2.list of date events and brief synopsis missed 3.section not mention in pdf if any doubt please contact to regsitry	raunak wahi

21	21/08/2024	Company Petition IB (IBC)	710102072582024		CANARA BANK VS MS. ABHILASHA AGGARWAL	Section 95(1)	24/09/2024	No of obejection. 1.Pagination missed in book making acording to the index with pagination 2.Pg-90 to 95 not clear 3.welfare missed reminder 2	Brijesh Kumar Tamber
22	21/08/2024	Company Petition IB (IBC)	710102072602024		NANDINI IMPEX PVT. LTD. VS INDIANOIL - ADANI GAS PRIVATE LIMITED	IBC Under Sec 9	23/10/2024	No of obejection. 1.BR missed please contact to DR sir in Room no 103 regarding your file reminder/2	Siddhanth Makkar
23	21/08/2024	Company Petition IB (IBC)	710102072372024		CANARA BANK VS MONICA JAJOO	Sec 60(2),Section 95(1)	19/09/2024	No of objections 1.Pagination missed in index 2.affidavit not notarized 3.Pg-263,293 to 296A not clear 4.file upload again withdefect reminder/3	HITESH SACHAR
24	23/08/2024	Company Petition IB (IBC)	710102073002024		M/S SHUBH CONSTRUCTION VS GOLD COAST DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	18/10/2024	No of objection 1.need true to copy sign on every page of annexure 2.please mention proprietorship in pdf 3.9-3-B certificate missed reminder /2	HITESH SACHAR
25	23/08/2024	Company Appeal(Companies Act)	710102073012024		M/S SHUBH CONSTRUCTION VS GOLD COAST DEVELOPERS PRIVATE LIMITED	Sec 252 (1)	21/10/2024	no of objections 1.index not clear 2.all petitioner and respondent detail missed in online portal 3..stk 7 missed 4. income tax service missed (, delhi.dcit.judicial.hc@inco metax.gov.in) 5. all pdf page are black and not readable 6.61-65,82,97,99,100,101-115,120-124 page not clear 7. 92-93 english translation missed 8. some hindi pages kindly translate file not proper visible	ANKUR CHAWLA
26	22/08/2024	Contempt Petition (IBC)	710102072702024		ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED	Rule 11 of NCLT, 2016	17/10/2024	No of objection 1.section wrong please you can write as a Contempt Petition under rule-11 please upload clear copy if any doubt please contact to regsitry	Sanjay

27	3/9/2024	Company Petition IB (IBC)	710102075512024		PATEL INTEGRATED LOGISTICS LIMITED VS PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9	25/09/2024	No of objection 1.Book marking missed with the pagination according to the index 2.Pg-128,139,142,147,157 to 168,170,171,172,176 not clear 3.volume-2 wise index missed 4.pagination missed in pdf 5.pagination wrong in last master index reminder 1	Saket
28	2/9/2024	Intervention Petition (IBC)	710102075422024		HEMANT SAINI VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	16/10/2024	no of objections. 1. case type wrong. 2. fill all details in online portal. 3. memo of parties mismatch according your online portal. 4.file upload with defect again and again if any doubt contact to registry DR sir reminder 3	SHIVAM SEHGAL
29	4/9/2024	Company Petition IB (IBC)	710102076012024		BANK OF BARODA VS GAURAV AGGARWAL	Section 95(1)	16/10/2024	No of objections 1.Pg-208,232,233 to 243 not clear 2.page missed between 382 to 384 REMINDER /3	SHIVAM SEHGAL
30	5/9/2024	Company Petition (Companies Act)	710102076392024		PRATEEK GUPTA HUF AND ORS VS MS VATIKA INFRACON PRIVATE LIMITED AND ORS.	Sec. 213,Section 447	26/09/2024	no of objections 1.215,254-257,268-273,276-280,286,290,347 page not clear	Nithin
31	4/9/2024	Company Petition IB (IBC)	710102076022024		BANK OF BARODA VS SUNITA AGGARWAL	Section 95(1)	16/10/2024	No of objections 1.Pg-208,232,233 to 243 not clear 2.volume-1 missed please do properly file after that we will check	Nithin
32	4/9/2024	Company Petition IB (IBC)	710102076032024		BANK OF BARODA VS MOHENDER AGGARWAL	Section 95(1)	16/10/2024	No of objections 1.Pg-208,232,233 to 243 not clear 2.page missed between 382 to 384 REMINDER /3	Nithin
33	10/9/2024	Company Petition (Companies Act)	710102078072024		SHRI RAM HARI RAM AND SONS PVT LTD VS DELCO INDIA PRIVATE LTD.	Sec. 241(1)	1/10/2024	no of objections 1. Moa and Aoa missed	Lakhan Singh
34	12/9/2024	Company Petition (Companies Act)	710102078542024		DEEPSHIKHA GOEL VS KRITA ENGINEERING PRIVATE LIMITED	Application under any other provisions	27/09/2024	wrong file only one page upload	DEEPSHIKHA GOEL
35	12/9/2024	Company Petition IB (IBC)	710102078532024		CANARA BANK VS PRABHODH KUMAR TIWARI PERSONAL GUARANTOR TO PEARL VISION PVT. LTD.	Section 95(1)	17/10/2024	No of objections 1.Need to true copy sign on every page of annexure 2.Pg-33,95 to 102,116 to 130 not clear	Abhishek

36	11/9/2024	CA(A) Merger and Amalgamation(Companies Act)	710102078362024		SI INTERPACK PRIVATE LIMITED VS RECIQ ENTERPRISES PRIVATE LIMITED	Sec. 230-232, Sec 234	25/10/2024	no of objections 1. bookmarking are mandatory 2. kindly remove respondent and add petitioner in online portal 3. memo of parties, brief synopsis and list of date missed 4. affidavit notary missed 5. OCR missing 6. RECIQ ENTERPRISES Aoa missed 7. SI INTERPACK Maa missed 8. RECIQ ENTERPRISES master data missed 9. both company auditor report missed	Karuna
37	10/9/2024	Company Petition (Companies Act)	710102078132024		MRS. RENUKA SUSHIL BEHL VS MOHAN GHEE ENTERPRISES PRIVATE LIMITED	Sec. 59	21/10/2024	no of objections 1. all respondent and petitioner online detail missed	Rahul
38	12/9/2024	Company Petition IB (IBC)	710102078582024		AAA LANDMARK PRIVATE LIMITED VS GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	1. case type wrong. 2. remove respondent in online portal. 2. ticket put on blank side in vakalatnama.	Achal Gupta
39	12/9/2024	Company Petition IB (IBC)	710102079072024		CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	19/09/2024	No of objections 1. Service missed 2. Book marking missed with the pagination according to the index 3. need to file volume wise 4. need to on every page of application 5. need to true copy sign on every page of annexure 6. OCR missed reminder 1	Chamber of Advocate Rishi Kapoor
40	12/9/2024	Intervention Petition (IBC)	710102078942024		SHAILEE CONSTRUCTION VS SCK INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/09/2024	No of objection 1. index missed 2. case type wrong 3. court fee and welfare missed in vakalatnama 4. file upload with defect again and again if any doubt contact to registry DR sir	SHIVAM SEHGAL

41	16/09/2024	Company Petition IB (IBC)	710102079752024		MADAN SINGH RAJPUROHIT VS UNION OF INDIA	Rule 11 of NCLT, 2016	24/09/2024	No of objection 1.section wrong technically 2.pagination missed in index 3.need to sign after index 4.pagination missed in pdf 5.Book marking missed with the pagination acording to the index 6.service missed 7.vakalatnama missed 8.please fill all party from the memo in online portal 9.merge in single pdf 10.notary missed 11.....e tc Note -wrong jurisdiction U51909HR2021PTC099913	AMIT VERMA
42	16/09/2024	Company Petition IB (IBC)	710102079822024		EVEREST INFRA SERVICES VS PNC INFRATECH LIMITED	IBC Under Sec 9	24/09/2024	No of objections 1.Book marking missed with the pagination acording to the index 2.OCR missed 3.BR missed 4.Reply missed for notice 5.welfare missed on vaklaatnama	A.S likhari, Adv
43	15/09/2024	Contempt Petition (IBC)	710102079672024		SUMAN KUMAR VERMA VS DEEPAK CHANDILA	Rule 11 of NCLT, 2016	21/10/2024	No of objection 1.section wrong in pdf you can write application under rulle -11 read with section 425 2.list of date events and brief synopsis missed 3.need to true copy sign on every page 4. reminder/2 i called u again and again but not response	SUMAN
44	14/09/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102079552024		KRISH COLONISER PRIVATE LIMITED VS DEEPAK CHANDILA	Sec. 230-232 - Second Motion	24/10/2024	no of objections 1. main case no missed in pdf 2. index numbering missed 3.. section 133 certificate missed	lalit mohan
45	14/09/2024	Company Petition IB (IBC)	710102079632024		ADITYA WADHAWAN VS DEEPAK CHANDILA	Section 94(1)	23/09/2024	No fo objections 1. book marking missed with the pagination acording to the index 2.sign missed after index and memo party 3.need to sign every page of application 4.need to true copy sign on every page of annexure 5.Pg-62,64,70,72,74, in hind 6.vakalanama	MRINAL HARSH VARDHAN

46	17/09/2024	Company Petition IB (IBC)	710102080452024		GWALEC ELECTRICALS PRIVATE LTD VS N JOHNSON ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	24/09/2024	NO of objection 1.Pg-70 to 123 cut 2.need to true copy sign on every page of annexure 3.court fee missed @ 1 rs 4.	Shubham
47	18/09/2024	Company Petition IB (IBC)	710102080622024		ASHISH JAIN VS PERFECT CONSTECH PRIVATE LIMITED	IBC under Sec 7	25/09/2024	No of objection 1.Service missed 2.Court fee missed @ 1 rs 3.section-7 not mention in pdf	Shohit Chaudhry
48	17/09/2024	Company Petition IB (IBC)	710102080252024		NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED (ACTING IN ITS CAPACITY AS A TRUSTEE OF NARCL TRUST-0010) THROUGH ITS POWER OF ATTORNEY HOLDER INDIA DEBT RESOLUTION COMPANY LIMITED VS HARIDWAR HIGHWAYS PROJECT LIMITED	IBC under Sec 7	21/10/2024	No of objections 1.service missed blank page upload 2.Pg-1607 to 1611,1631, not clear 3.court fee missed @ 1 rs	Juris Corp
49	18/09/2024	Company Petition IB (IBC)	710102080592024		CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	25/09/2024	&quot;No of objection 1.Service missed 2.pagination missed in index 3.Book marking missed with the pagination acording to the index 4.need to sign on every page of application 5.OCR missed 6.169 in hindi 7.vakalatnama missed 8.master data missed	KARAN MALHOTRA
50	20/09/2024	Company Petition IB (IBC)	710102080912024		DBS BANK INDIA LIMITED VS JITENDRA TIWARI	Section 95(1)	22/10/2024	No of objections 1.court fee missed @ rs 1	Juris Corp
51	22/09/2024	Company Petition IB (IBC)	710102081502024		AJAY KUMAR SINHA VS NISTHA SOFTWARE PRIVATE LIMITED	IBC under Sec 7	8/10/2024	1.Pg-149 to 156,168,169,173 not clear 2.pagination wrong in pdf 3.Pages missed 195 to 199, 4.IRP certificate ,form-B missed	Kumar Mihir
52	20/09/2024	Company Appeal(Companies Act)	710102081012024		AJAY KUMAR SINHA VS NISTHA SOFTWARE PRIVATE LIMITED	Sec 252 (3)	25/09/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. index numbering incomplete 4. 46-47,67,69,70 page wrong arrange 5. 71 english translation missed 6. stk 7 list missed 7. 2nd volume index missed 8. 280 page missed	Rashmi
53	20/09/2024	Company Petition IB (IBC)	710102081092024		SHREYA REALTY PRIVATE LIMITED VS BRY'S RESORTS PRIVATE LIMITED	IBC under Sec 7	27/09/2024	1.Synopsis missed 2.Pg-33 to 38,54 to 59 not clear 3.date missed in vakalatnama	AKSHAY SHARMA
54	12/9/2024	Company Appeal(Companies Act)	710102078862024		SHREYA REALTY PRIVATE LIMITED VS BRY'S RESORTS PRIVATE LIMITED	Sec 252 (1)	25/10/2024	wrong income tax service	BINAY KUMAR MISHRA



55	22/09/2024	Company Petition IB (IBC)	710102081452024		SONU GUPTA LIQUIDATOR OF AURANGABAD JAL CONSTRUCTIONS PRIVATE LIMITED VS BRY'S RESORTS PRIVATE LIMITED	IBC Section 59	16/10/2024	No of objections 1.list of date events missed 2.pagination missed in brief synopsis missed 3.need to sign on every page of application 4.need to true copy sign on every page of annexure 5.date missed in vakalatnama	SONU
56	25/09/2024	Company Petition (Companies Act)	710102082452024		SIERENTZ GLOBAL MERCHANTS INDIA PRIVATE LIMITED VS BRY'S RESORTS PRIVATE LIMITED	Application under any other provisions ,Sub-Section (1) Of Section 66.	22/10/2024	no of objections 1. kindly add in volume 3 and file again upload	Ashutosh
57	26/09/2024	Transfer Petition (IBC)	710102083052024		BRILLIANT METALS PRIVATE LIMITED VS AVDHESH MITTAL	Rule16(d),NCLT Rules,2016 IBC	27/09/2024	No of objections 1.Case type wrong 2.list of date events brief synopsis missed 3.	Jitesh
58	27/09/2024	Company Petition IB (IBC)	710102083262024		THE CANARA BANK LIMITED VS SUNIL GUPTA	Section 95(1)	7/10/2024	1.Pg-50,52,54,73,74,75 not clear 2.date missed in vakalatnama	Harshit Gupta
59	26/09/2024	CA(A) Merger and Amalgamation(Companies Act)	710102082892024		SOURCE COMMERCIAL PRIVATE LIMITED VS SUNIL GUPTA	Sec. 230-232, Sec 234	3/10/2024	no of objections 1. bookmarking are mandatory with page numbering 2. 99,113,218,335 page not clear 3. 2nd volume index missed 4. bookmarking wrong in 2nd volume wrong	RAJESH AGRAWAL
60	27/09/2024	Company Petition IB (IBC)	710102083292024		ONN WAREHOUSING PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	17/10/2024	1.Service missed	RAKESH KUMAR
61	30/09/2024	Contempt Petition(Companies Act)	710102083712024		THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED. (FORMERLY KNOWN AS SHREE CONVEYORS SYSTEM PVT. LTD	Any other provision - Govt body	10/10/2024	wrong file kindly file additional	SAURABH
62	30/09/2024	Intervention Petition(Companies Act)	710102083852024		UCO BANK VS SVOGL OIL GAS AND ENERGY LIMITED	Rule 11 of NCLT	28/10/2024	no of objections 1. brief synopsis and list of date missed 2. court fee and welfare missed in vakaltanama Rule 11 read with 424	Brijesh Kumar Tamber
63	28/09/2024	Company Petition IB (IBC)	710102083432024		THE CANARA BANK LIMITED VS ROBIN BARTHOLOMEW	Section 95(1)	7/10/2024	&quot;1.Paginaton missed in book marking 2.Pagination missed in index 3.need to sign on every page of application 4.Pagination missed in pdf 5.date missed in vakalatnama 6.spme pages not clear and cut 7.	Harshit Gupta

64	29/09/2024	Company Appeal(Companies Act)	710102083642024		THE CANARA BANK LIMITED VS ROBIN BARTHOLOMEW	Sec 252 (3)	4/10/2024	no of objections 1. case type wrong 2. all affidavit not notary 3. Moa and Aoa missed 4. company master data missed 5. date and 3rs court fee missed in vakaltanama 6. proof of service missed	Ratnesh Sharma
65	30/09/2024	CA(A) Merger and Amalgamation(Companies Act)	710102083822024		FRASIER ESTATES PVT LTD VS ROBIN BARTHOLOMEW	Sec. 230-232, Sec 234	21/10/2024	no of objections 1. bookmarking are mandatory 2. cs sign missed in prayer 3. all volume not clear	Mohit Agrawal
66	28/09/2024	Company Petition (Companies Act)	710102083462024		SREI ALTERNATIVE INVESTMENT TRUST INFRASTRUCTURE RESURRECTION FUND VS NURIT PROPERTIES PRIVATE LIMITED	Sec. 97(1)	16/10/2024	no of objections 3.proof of service missed	Srishti Juneja
67	28/09/2024	Company Petition IB (IBC)	710102083452024		THE CANARA BANK LIMITED VS TARUN OBEROI	Section 95(1)	7/10/2024	1.Pagination missed in book marking 2.Pagination missed in index 3.need to sign on every page of application 4.Pagination missed in pdf 5.date missed in vakalatnama 6.spme pages not clear	Harshit Gupta
68	30/09/2024	Company Petition (Companies Act)	710102084002024		KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED VS TARUN OBEROI	Sub-Section (1) Of Section 66.	8/10/2024	no of objections 1. memo of parties, brief synopsis and list of date kindly add in starting pages 2. all pages numbering missed 3. all volume index missed 4. company master data missed 5. Moa and Aoa missed	Ratnesh Kumar Awasthi
69	1/10/2024	Company Petition IB (IBC)	710102084202024		PUNJAB NATIONAL BANK VS PCI LIMITED	IBC under Sec 7	24/10/2024	No of objection 1.Pg-84,94,491,503, nin hindi 2.Pg-349,351,392,442,469,470,495,505,507,509,684 to 693 not clear 3.date missed in vakalatnama	SANTOSH KUMAR ROUT
70	4/10/2024	Company Petition (Companies Act)	710102085282024		NAV CAPITAL VCC VS ARTHMATETECH PRIVATE LIMITED	Sec. 245	28/10/2024	no of objections 1. list of date and event missed 2. brief synopsis missed 3. petition every page sign missed 4. vakaltanama not clear 5. all annexure pages true copy and sign missed .	Pratik Malik

71	4/10/2024	Intervention Petition(Companies Act)	710102085102024		DHANI AGGARWAL VS M/S. OCKLEAF DEVELOPERS PVT. LTD.	Sec 252 (1)	21/10/2024	1. memo of parties missing. 2. section wrong.in online portal 3.all petitioner and respondent detail missed 4. some hindi pages english translation missed 5. income tax service missed	SUHAIL KHAN
72	3/10/2024	Company Petition IB (IBC)	710102084782024		CANARA BANK VS PUNITA KHANNA	Section 95(1)	24/10/2024	No of objections Pg-162 to 168 missed	Kumar Vishwjeet
73	4/10/2024	Company Appeal(Companies Act)	710102085342024		CANARA BANK VS PUNITA KHANNA	Sec 252 (1)	25/10/2024	no of objections 1. case type wrong 2. income tax service missed	MAHRISHI
74	4/10/2024	Company Petition IB (IBC)	710102085072024		MANAUR VS PUNITA KHANNA	Section 94(1)	15/10/2024	No of objection 1.Book marking missed with the pagination according to the index 2.need to sign on every page and after index 3.OCR missed 4.Pg-32,37 not clear 5.Need to true copy sign on every page of annexure 6.ticket not allowed vakalatnama 7.8.court fee and welfare , date missed in vakalatnama	Vishisht
75	5/10/2024	Company Petition IB (IBC)	710102085592024		INDUSIND BANK LTD. VS MS. SONIA KAPIL	Section 95(1)	15/10/2024	No of objection 1.date missed in vakaltanama 2.please you can write as applicatio under section 95 3.Pg-30,32,180,185,262,264,269 not clear 4.date missed in vakalatanama	Chandni
76	5/10/2024	Company Petition IB (IBC)	710102085532024		THE BANK OF MAHARASHTRA LIMITED VS ARUN PURI	Section 95(1)	15/10/2024	No of objection 1.volume wise index missed 2.section not mention in pdf 3.Pg-44,159,161 not clear 4.need to true copy sign on every page of annexure 5.court fee missed at @ 1 rs	ONKAR
77	7/10/2024	Contempt Petition (IBC)	710102085792024		MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/10/2024	No of objection 1.list of date evenst brief synopsis missed 2.vakalatnama missed	Apoorv P. Tripathi
78	5/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102085572024		PRAYAG EXIM PRIVATE LIMITED VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Sub-section (I) of section 230	19/10/2024	NO OF objections 1. bookmarking numbering missed 2. case type wrong 3. kindly upload proper pdf then check your file properly	SHARAD

79	7/10/2024	Company Petition IB (IBC)	710102086042024		NAVJYOTI ENTERPRISES VS MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	17/10/2024	No of objection 1.pagination missed in book marking acroding to the index 2.need to true copy sign on every page of annexure 3.Pg-33,63not clear 4.ticket not allowed on content of vakalatnama 5.reply of notice or 9-3-B certificate missed 6.	Ashutosh Kumar Shukla
80	9/10/2024	Transfer Petition(Companies Act)	710102086662024		DIPTI AGRAWAL VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17/10/2024	no of objections 1. bookmarking are mandatory according index with numbering 2. OCR missing 3. case type wrong 4. date missed in vakalatanama	Sandeep
81	9/10/2024	Company Petition (Companies Act)	710102086722024		DEVIANI VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17/10/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. date missed in vakaltanama	Sandeep
82	9/10/2024	Company Petition (Companies Act)	710102086732024		NISHA GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17/10/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. date missed in vakaltanama	Sandeep
83	9/10/2024	Company Petition (Companies Act)	710102086692024		DIPTI AGRAWAL VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17/10/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. date missed in vakaltanama	Sandeep
84	9/10/2024	Company Petition IB (IBC)	710102086902024		NEELKANTH TRADING COMPANY THROUGH ITS PARTNER VS SANKALPSHAKTI ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	18/10/2024	No of objection 1.Board Resulation missed	VAIBHAV TYAGI
85	8/10/2024	Company Petition (Companies Act)	710102086302024		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS ORIENTAL TRIMEX LIMITED	Rule 11 of NCLT	24/10/2024	no of objections 1. case type wrong 2. application every page sign missed 3. company master data missed 4. Moa and Aoa missed 5. 3rs court fee missed in vakaltanama	Sarvam Ritam Khare
86	8/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102086372024		BLUE JAY FINLEASE PRIVATE LIMITED VS ORIENTAL TRIMEX LIMITED	Sec. 230-232 - Second Motion	19/10/2024		Vaish Associates
87	11/10/2024	Company Petition IB (IBC)	710102087492024		DEVYANI INTERNATIONAL LIMITED VS BUDDY RETAIL PRIVATE LIMITED	IBC Under Sec 9	17/10/2024	wrong jurisdiction U52209HR2009PTC038740	SATISH

88	10/10/2024	Company Appeal(Companies Act)	710102087112024		DEVYANI INTERNATIONAL LIMITED VS BUDDY RETAIL PRIVATE LIMITED	Sec 252 (3)	17/10/2024	no of objections 1. bookmarking are mandatory 2. 47,49,51,65,158,244-269 page not clear all pdf page are dim upload properly 3. double numbering 4. income tax service missed	Aman
89	10/10/2024	Company Petition IB (IBC)	710102087202024		DCB BANK LIMITED VS DIVYARTH KUMAR	IBC under Sec 7	28/10/2024	No of objection 1.pagination wrong in index 2.claim amount not mention in PART-IV paira 2, 3.Pg-342 to 352 not clear 4.master data missed	HASHMAT NABI
90	10/10/2024	Company Petition IB (IBC)	710102087032024		IPK EXPORTS PRIVATE LIMITED VS HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	17/10/2024	No of objection 1.petition missed 2.please upload all doc after that we will check	Akshay Joshi
91	10/10/2024	Company Petition IB (IBC)	710102087092024		SANJAY KUMAR VS THE BANK OF BARODA LIMITED	Section 94(1)	17/10/2024	No of objection 1.please mention Name of corporate debtor for which guarantee is given company name 2.need to true copy sign on every page of application 3.Pg-25,27,28,29,45,53,54,55 not clear 4.need to true copy sign on every page of annexure 5.master data missed	Vinay
92	11/10/2024	Company Petition IB (IBC)	710102087272024		IDBI TRUSTEESHIP SERVICES LIMITED VS UM AUTOCOMP PRIVATE LIMITED	IBC under Sec 7	18/10/2024	No of objection 1.Need to sign on every page of application 2.need to true copy sign missed on annexure 3.Pg-514 to 525,568,569 not clear	Atul Sharma
93	11/10/2024	Company Petition IB (IBC)	710102087262024		IDBI TRUSTEESHIP SERVICES LIMITED VS UM POWER LIMITED	IBC under Sec 7	18/10/2024	No of objections 1.sign missed after index 2.need to true copy sign missed on annexure 3.section 7 not mention in pdf 4.	Atul Sharma
94	13/10/2024	Company Petition IB (IBC)	710102087672024		AMIT GOYAL VS UM POWER LIMITED	Section 94(1)	18/10/2024	No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.need to sign on every page of application 4.Pg-72 not clear 5.court fee and welfare missed in vakalatnama 6.	Vishisht
95	10/10/2024	Intervention Petition (IBC)	710102087062024		SHRI SUMIT BANSAL & ANR. VS TRESKO HOMES PVT. LTD	Sec 60(5)	22/10/2024	No of objection 1.main case year wrong in pdf 2.case type wrong 3.main case no not mention in vakalatnama 4.	Abhirakshak Rajpal

96	14/10/2024	Company Petition (Companies Act)	710102088092024		MR. MANJEET VAID VS GRAND INFRACONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21/10/2024	no of objections 1. Moa not clear	SIDDHARTH
97	14/10/2024	Company Petition (Companies Act)	710102088192024		SANDEEP R VS BRIGHTCOM GROUP LTD. & ORS	Sec. 245	21/10/2024	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. all numbering missed 6. some page not clear 7. Moa and Aoa missed 8. company master data 9. proof of service missed 10. vakalatnama missed 11. memo of parties missed 12. list of date missed	RAKESH KUMAR
98	14/10/2024	Company Appeal(Companies Act)	710102088062024		SANDEEP R VS BRIGHTCOM GROUP LTD. & ORS	Rule 63 of NCLT, 2016	21/10/2024	kindly file IA	Pankaj
99	15/10/2024	Company Petition IB (IBC)	710102088432024		NEW CHEMICAL CENTRE VS ANIL RUBBER MILLS PRIVATE LIMITED	Application under any other provisions- IBC	22/10/2024	file incomplete please upload proper after that we will check 3 pages uploaded by you	tushar budhiraja
100	14/10/2024	Company Petition IB (IBC)	710102088182024		VISTRA ITCL (INDIA) LIMITED VS ALLIED STRIPS LIMITED	IBC under Sec 7	22/10/2024	No of objection 1.OCR missed	KAUSTAV
101	15/10/2024	Company Petition IB (IBC)	710102088482024		UNION BANK OF INDIA VS KINGS CANYON SEZ PRIVATE LIMITED	IBC under Sec 7	22/10/2024	No of objections 1.42 to 267 one line not clear on every page 2. Form B ,IRP certificate missed	EKTA CHOUDHARY
102	16/10/2024	Company Petition IB (IBC)	710102088912024		AMBIENCE AIRTECH PRIVATE LIMITED VS GAURSONS HI-TECH INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	22/10/2024	No of objections 1. pagination missed in book marking 2. Pg-34 not clear 3. volume rise index missed 4. date missed in vakalatnama 5. court fee missed @ 3 rs	Kunal Madan
103	16/10/2024	Company Petition (Companies Act)	710102089552024		ANKIT JAIN VS HINDUSTAN BREWERIES AND BOTTLING LIMITED	Sec. 241(1),Sec. 242(4)	21/10/2024	no of objections 1. bookmarking numbering missed 2. list of date missed 3. Moa and Aoa missed	Karuna
104	16/10/2024	Company Petition IB (IBC)	710102089742024		AMBA SHAKTI STEELS LIMITED VS MAHAGUN (INDIA) PRIVATE LIMITED	IBC Under Sec 9	21/10/2024	No of objection 1. documents type wrong at the uploading time 2. volume-1 index missed 3. need to true copy on every page of application 4.	NIKHILESH KRISHNAN
105	14/10/2024	Intervention Petition(Companies Act)	710102088082024		DAMODAR MANGALJI & COMPANY LIMITED VS HARSH RAJANI AND ANR.	Rule 11 of NCLT,Sec 424 (3)	25/10/2024	no of objections 1. section wrong 2. ocr missed	Sawant Singh
106	16/10/2024	Company Petition (Companies Act)	710102090132024		HARLEEN KAUR CHADHA VS M K SACHDEVA BUILDERS PVT LTD	Sec. 241(1)	22/10/2024	no of objections 1. bookmarking are mandatory 2. due to payment section 242 3. MOA and AOA missed	Rajat Srivastava

107	16/10/2024	Company Petition IB (IBC)	710102089992024		MK JIAN VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	22/10/2024	No of objections 1.Pg-51,55, 2.pg-65,67,69,71,73,75,76,77,81,93,97,99,105,107,109,111,115,127,135,139,143,145,149,174,178,187,189,197,203,211,242,244,246,..... etc mostly pages cut from left side 3.IRP certifiacte missed	Carina Arora
108	16/10/2024	Company Petition (Companies Act)	710102090112024		SMC EXPORTS PRIVATE LIMITED VS UNIVERSAL BUYING OFFICE PRIVATE LIMITED	Sec. 241(1)	23/10/2024	no of objections 1. list of date and event missed 2. brief synopsis missed 3. due to payment section 242,244 4. all counsel sign missed in index and other side 5. petitioner sign missed in prayer 6. 32,38,42,45,49,50,53,61,62,72,78,80,82,87-88,93,95,98,102-112,156-157,160,163-168,178,185,186,193,205-206,239,242-244,245,297-299,377-378,403,405-408,415-416,429,469,519-521,532-536 page not clear 7. 77,79 page wrong arrange 8. double	SAMIR SAGAR
109	16/10/2024	CA(A) Merger and Amalgamation(Companies Act)	710102089912024		APEX RECYCLING PRIVATE LIMITED VS UNIVERSAL BUYING OFFICE PRIVATE LIMITED	Sec. 230-232, Sec 234	23/10/2024	no of objections 1. counsel sign missed in index 2. pdf not proper show kindly upload again	Alok
110	17/10/2024	Company Petition (Companies Act)	710102090212024		SHREE LAXMI PIPES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	23/10/2024	no of objections 1. case type wrong 2. bookmarking are mandatory 3. OCR missing 4. counsel detail missed in index 5. memo of parties,brief synopsis and list of date missed 6. file issue kindly visit registry room no 103	Anupam Rajesh Aggarwal
111	17/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102090222024		OMKARESHW ARI EXIM LIMITED & ORS VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	25/10/2024	no of objection 1. first motion not link 2. file issue first motion or second motion as per adv	SUSHANT KUMAR SARKAR
112	18/10/2024	Company Appeal(Companies Act)	710102090742024		OMKARESHW ARI EXIM LIMITED & ORS VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	23/10/2024	no of objections 1. income tax service wrong 2. APPELLANT sign missed in prayer	VIPUL

113	18/10/2024	Company Petition IB (IBC)	710102090752024		IDBI TRUSTEESHIP SERVICES LIMITED VS MR. SUSHANT CHHABRA	Section 95(1)	23/10/2024	No of objection 1.Book marking missed with the pagination according to the index 2.UM Autocomp Private Limited master data missed 3.need to sign on every page of application 4.date missed in vakalatnama	Atul Sharma
114	18/10/2024	Company Petition IB (IBC)	710102090782024		IDBI TRUSTEESHIP SERVICES LIMITED VS MR. VERINDER KUMAR CHHABRA	Section 95(1)	23/10/2024	&quot;No of objection 1.Book marking missed with the pagination according to the index 2.UM Autocomp Private Limited master data missed 3.need to sign on every page of application	Atul Sharma
115	17/10/2024	Company Petition IB (IBC)	710102090422024		CANARA BANK VS RAHUL GARG	Section 95(1)	23/10/2024	No of objection 1.46,47 to 59,62,104 to 108,109,110,116,121,122,135,146,148,157,160,164,181,188,189,199,200,201,202,205,216,217,2018,219 not clear 2.master data missed	Kumar Vishwjeet
116	18/10/2024	Company Petition IB (IBC)	710102090862024		NEERAJ ARORA & ORS. VS REAL TECH CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	23/10/2024	No of objection 1.Pg-99 cut 2.form-B 3.date missed in vakalatnama	Rajanish
117	23/10/2024	CA(A) Merger and Amalgamation(Companies Act)	710102092072024		LILY COMMERCIAL PRIVATE LIMITED VS REAL TECH CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230	25/10/2024	no of objections 1. 222,225,226,229,234,236-243,248 page not clear	Anirudh Das
118	23/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102092042024		ADMIRE HOLDINGS LIMITED (CIN NO. U74899DL1995PTC069658) VS REAL TECH CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	28/10/2024	certified order missed	Mr. Amit Goel
119	27/04/2024	Interlocutory Application (I.B.C)	710102036542024	COMPANY PETITION IB (IBC)/22(PB)2018	SUMAN AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	18/10/2024	No. of objections 1.master index missing 2. index missing of volume 2 or 3 3. Index wrong of volume 1 4. Fill all details in online portal 5. Bookmarking as per pdf as per index 6. 118 to 123 page not clear 7 303 305 307 353 357 359 361 363 448 449 455 457 459 461 503 505 507 509 575 Hindi pages (reminder 3)	Mishal Vij



120	29/07/2024	Company Appeal (IBC)	710102065952024	COMPANY PETITION IB (IBC)/1082(PB)2018	EMPLOYEES PROVIDENT FUND ORGANIZATION VS SHRI DEVENDER SINGH	Sec 42	18/10/2024	No of objection 1.vakalatnama missed Note-need to be sepratly both file i have called many times but not response from your side reminder 4	Kamal
121	22/07/2024	Company Application(Companies Act)	710102063522024	COMPANY PETITION (COMPANIES ACT)/297(ND)2018	REGISTRAR OF COMPANIES VS M/S EDOPTICA DEVELOPERS (INDIA) LIMITED	Rule 11 of NCLT	24/09/2024	1. fill all details in online portal. 2. section wrong online as per pdf 3. applicant respondent fill online as per mop PDF wrong main case link with CP/297(ND)2018 but pdf main case is (IB)-297(PB)2018 If you have any doubt request to you plz contact to registry room no 103 reminder 3	Sabhay
122	21/07/2024	Interlocutory Application (I.B.C)	710102063502024	COMPANY PETITION IB (IBC)/468(ND)2020	RAJEEV LOCHAN VS M/S EDOPTICA DEVELOPERS (INDIA) LIMITED	Rule 11 of NCLT, 2016	17/10/2024	1. section wrong online as per pdf 2. prayer missing. 3. OCR missing 4. remove double pdf reminder 3	Shivam
123	17/07/2024	Interlocutory Application (I.B.C)	710102062032024	COMPANY PETITION IB (IBC)/1932(ND)2019	LIQUIDATOR VS POFISOR SERVICES PRIVATE LIMITED	Sec 60(5)	21/10/2024	1. memo of parties mismatch according your online portal and IAs title fill online as per mop	ANAND
124	17/07/2024	Interlocutory Application (I.B.C)	710102062382024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS POFISOR SERVICES PRIVATE LIMITED	Section 60(5)	20/09/2024	no of objections 1. section wrong online as per pdf 2. add respondent in online portal as per mop 3IAs title fill online as per mop 4.True copy sign missing on annexures 5. bookmarking as per index with page number 6. OCR missing	Rahul
125	1/8/2024	Restoration Application (Companies Act)	710102067072024	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	17/10/2024	no of objections 1. main case no. and titles mention in pdf 2. counsel detail missing on index mop or prayer 3. Vakalatnama missing 4. proof of service missing file incomplete If you have any doubt humble request to you contact to registry room no 103 at DR 0112436890	Sonika Bharati
126	4/8/2024	Interlocutory Application (I.B.C)	710102067882024	COMPANY PETITION IB (IBC)/898(ND)2022	JOGINDER SINGH VS ANUP KUMAR RP	Rule 11 of NCLT, 2016	15/10/2024	1. case type wrong choose restoration 2. 3Rs court fee missing in vakalatnama. 3. need every page true copy in annexure.	Rakesh

127	2/8/2024	Interlocutory Application (I.B.C)	710102067412024	COMPANY PETITION IB (IBC)/898(ND)2022	ANIL KUMAR OJHA VS ANUP KUMAR RP	Sec 60(5)	4/10/2024	no of objections 1. main case not link. 2. counsel details incomplete index, mop and prayer. 3. Vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5 After the 4 reminder concern person visit registry and we trying to solve his problem but that time concern person told us main case going on in chennai bench so , that main case is not link with petition .. so main matter going on in chennai bench so how main case will link in delhi reminder 4 If you	ANIL KUMAR OJHA
128	3/8/2024	Restoration Application (IBC)	710102067662024	COMPANY PETITION IB (IBC)/894(ND)2022	SURJEET SINGH VS ANUP KUMAR RP	Rule 11 of NCLT, 2016	23/10/2024	1. 3Rs court fee missing in vakalatnama.	Rakesh
129	5/8/2024	Interlocutory Application (I.B.C)	710102068082024	COMPANY PETITION IB (IBC)/625(ND)2017	MR. AJIT KUMAR VS ANUP KUMAR RP	Section 60(5)/Liq Regulation 35	25/10/2024	1. section wrong online as per pdf mention only 60(5) or 2. due payment section 35(1). reminder 5	Sreelekshmi
130	8/8/2024	Interlocutory Application (I.B.C)	710102069112024	COMPANY PETITION IB (IBC)/189(PB)2018	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Section 60(5)	28/10/2024	1. pagination missing on index	A K Pandey
131	10/8/2024	Restoration Application (IBC)	710102069662024	COMPANY PETITION IB (IBC)/879(ND)2019	UNION BANK OF INDIA VS SANJIV KUMAR ARORA	Rule 11 of NCLT, 2016	23/09/2024	1. case type wrong choose Restoration Application (IBC) reminder 2	ARUN
132	13/08/2024	Interlocutory Application (I.B.C)	710102070732024	COMPANY PETITION IB (IBC)/3383(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH.ASHOK KUMAR GUPTA LIQUIDATOR	Sections 60(5)/Regulation 13	15/10/2024	1. case type wrong. 2. due payment section 36 and 42. 3. every page sign and true copy in annexure. 4. 1Rs court fee short in vakalatnama. 5. mention bookmarking with page numbering.	Kanhaiya
133	14/08/2024	Interlocutory Application (I.B.C)	710102070792024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	3/10/2024	1.section wrong online as per pdf select rule 11 reminder 5	Jitesh Prakash Gupta
134	14/08/2024	Interlocutory Application (I.B.C)	710102070802024	COMPANY PETITION IB (IBC)/742(ND)2018	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED	Application under any other provisions-IBC,Sec 49(2)	21/10/2024	1. due payment section 49. 2. vakalatnama compulsory.	Sasttra Legal
135	14/08/2024	Miscellaneous Application (IBC)	710102070892024	COMPANY PETITION IB (IBC)/3383(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH. ASHOK KUMAR GUPTA LIQUIDATOR	Sec 60(5)	15/10/2024	1. case type wrong. 2. due payment section 42 and 36. 3. section wrong in page no. 5. 4. pagination wrong. 5. file incomplete.	Kanhaiya
136	14/08/2024	Interlocutory Application (I.B.C)	710102070842024	COMPANY PETITION IB (IBC)/742(ND)2018	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED	Sec 66(1)	22/10/2024	1 section wrong online as per pdf 2. pagination missing in index.	Sasttra Legal

137	16/08/2024	Restoration Application (IBC)	710102071252024	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. ASHU AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2024	1. section wrong online as per pdf choose Application under any other provisions- IBC reminder 5 If you have any doubt humble request to you please contact to registry	PRAVEEN
138	22/04/2024	Interlocutory Application (I.B.C)	710102034832024	COMPANY PETITION IB (IBC)/395(ND)2022	CANARA BANK THROUGH RP VS KARAN A CHANANA	Rule 11 of NCLT, 2016	17/10/2024	no of objections 1.applicant respondent fill online as per mop Karan A Chanana fill as applicant CANARA BANK THROUGH RP fill as respondent If u have any doubt humble request to you please contact to registry Reminder 8	Simarpal Singh Sawhney
139	3/9/2024	Restoration Application (Companies Act)	710102075932024	COMPANY APPEAL(COMPANIES ACT)/104(ND)2020	INCOME TAX OFFICER WARD- 19(4) VS REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S PICTURESQUE PROMOTERS PVT. LTD.)	Rule 11 of NCLT	28/10/2024	Parvinder Singh detail not fill on online portal put on ticket blank side	Rahul Singh
140	5/9/2024	Interlocutory Application (I.B.C)	710102076682024	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/09/2024	1. memo of parties mismatch according your online portal. reminder 2	KNM & Partners
141	6/9/2024	Interlocutory Application (I.B.C)	710102076892024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS RAJIV MALIK	Section 19(2) / Regulation 30	3/10/2024	1. bench wrong mention in page no 4 in pdf	Rahul
142	6/9/2024	Interlocutory Application (I.B.C)	710102077002024	COMPANY PETITION IB (IBC)/98(ND)2024	SUDHIR KUMAR AGARWAL VS RAJIV MALIK	Application under any other provisions- IBC	7/10/2024	1. page no. 24 to 31 are not clear. reminder 3	SURBHI
143	6/9/2024	Interlocutory Application (I.B.C)	710102076782024	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	22/10/2024	1. Vakalatnama compulsory attach but 25 welfare fees missing	SUNNY GANGWANI
144	9/9/2024	Interlocutory Application (I.B.C)	710102077742024	COMPANY PETITION IB (IBC)/256(ND)2019	NIRMALA SINGH VS JC WORLD HOSPITALITY PRIVATE LIMITED	Sec 60(5)	18/10/2024	1. fill all details in online portal. 2. section wrong online as per pdf 5. need to translate all Hindi pages. 6. page no. 29 to 96,219,220,222,223,228,229,283,285,287 to 356,425 to 432,444 to 451 are not clear.	Anurag
145	10/9/2024	Interlocutory Application (I.B.C)	710102078002024	COMPANY PETITION IB (IBC)/1529(ND)2019	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS VINAY KUMAR SINGHAL	Sec 60(5)	28/09/2024	1. proof of service required	Rajiv Malik
146	11/9/2024	Interlocutory Application (I.B.C)	710102078402024	COMPANY PETITION IB (IBC)/1481(PB)2019	RAM PHAL BHARDWAJ VS VINAY KUMAR SINGHAL	Sec 30	19/09/2024	1. case type wrong choose IA(IBC)Plan. 2. due payment section 31. 3. volume 2 missing. 4. bookmarking compulsory with page numbering. 5. OCR missing.	MOHIT NANDWANI

147	11/9/2024	Interlocutory Application (I.B.C)	710102078422024	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR (LIQUIDATOR OF PEARL VISION PVT. LTD) VS INDIAN OVERSEAS BANK	Sec 60(5)	19/09/2024	1. fill all details in online portal. 2. mention bookmarking according your index with page numbering. 3. vakalatnama compulsory.	SAHIL CHANDRA
148	11/9/2024	Interlocutory Application (I.B.C)	710102078152024	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS MAPLE LOGISTICS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation	19/09/2024	1. file incomplete place do properly after that we will check.	SANJAY JAIN
149	12/9/2024	Company Application(Companies Act)	710102078672024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
150	11/9/2024	Interlocutory Application (I.B.C)	710102078242024	COMPANY PETITION IB (IBC)/417(ND)2023	MS PAKHI INFRA & OTHERS VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 60(5)	20/09/2024	No of objection 1.case type wrong please choose intervention petition in online 2.list of date events and brief synopsis missed 3.council detail missed after index 4.online portal entry incomplete 5.sign missed after memo 6.need to sign on every page of application 7.court fee missed and welfare in vakalatnama 8.service missed	ANANNYA
151	12/9/2024	Company Application(Companies Act)	710102078652024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
152	12/9/2024	Company Application(Companies Act)	710102078682024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ASL INVESTMENTS PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
153	12/9/2024	Company Application(Companies Act)	710102078722024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	DECOR INVESTMENT & FINANCE PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
154	12/9/2024	Company Application(Companies Act)	710102078732024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
155	12/9/2024	Company Application(Companies Act)	710102078692024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.

156	12/9/2024	Interlocutory Application (I.B.C)	710102078562024	COMPANY PETITION IB (IBC)/48(PB)2020	ARUN KUMAR BAJPAI VS VEKAS KUMAR GARG	Section 60(5)	20/09/2024	1. page no. 37,78,79,80 are not clear. 2. need every page true copy in annexure.	A.K ASSOCIATES law offices
157	12/9/2024	Company Application(Companies Act)	710102078662024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRUDENT TRANSPORT COMPANY LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
158	12/9/2024	Company Application(Companies Act)	710102078742024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
159	12/9/2024	Company Application(Companies Act)	710102078702024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SILVER-STAR COMMERCIAL COMPANY PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering.	VINEET K.
160	12/9/2024	Company Application(Companies Act)	710102078762024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling need to filed in addition documents.	VINEET K.
161	12/9/2024	Company Application(Companies Act)	710102078712024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
162	12/9/2024	Company Application(Companies Act)	710102078822024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AROMATIC STEEL PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling need to be filed in additional document.	Vishisht
163	12/9/2024	Interlocutory Application (I.B.C)	710102078992024	COMPANY PETITION IB (IBC)/417(ND)2021	MILIND KASHIRAM JADHAV AND OTHERS VS MR. SAJANKUMAR DOKANIA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	20/09/2024	1. memo of parties mismatch according your online portal. 2. counsel details missing in prayer. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5. OCR missing.	SIDHARTH SINGH
164	12/9/2024	Interlocutory Application (I.B.C)	710102079082024	COMPANY PETITION IB (IBC)/487(ND)2024	KRISHAN KANHAI ASSOCIATES VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. OCR missing. 4. mention bookmarking with page numbering.	Harish
165	12/9/2024	Company Application(Companies Act)	710102078752024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ASL INVESTMENTS PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.

166	13/09/2024	Interlocutory Application (I.B.C)	710102079232024	COMPANY PETITION IB (IBC)/545(ND)2023	PUJA JAIN VS RAJNEESH KUMAR AGGARWAL	Sections 60(5)/Regulation 13	20/09/2024	page no.42-61 not clear page ticket put on blank side vakalatnama and true copy sign missing in annexure page	Simran Makhija
167	12/9/2024	Company Application(Companies Act)	710102078792024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
168	13/09/2024	Interlocutory Application (I.B.C)	710102079212024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	RAJENDRA DEVIDAS PURANIK VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3),Rule 11 of NCLT, 2016	20/09/2024	wrong file please choose location mumabi	ANOOP
169	12/9/2024	Interlocutory Application (I.B.C)	710102079032024	COMPANY PETITION IB (IBC)/480(ND)2020	ARCHANA SINGHAL (RESOLUTION PROFESSIONAL) VS RANGARAJ PROPERTIES	Section 60(5)	28/10/2024	1. memo of parties missing attach but applicant respondent fill online or IAs title as per mop reminder 4	BHUVAN
170	12/9/2024	Company Application(Companies Act)	710102078772024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
171	12/9/2024	Company Application(Companies Act)	710102078802024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AROMATIC STEEL PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Vishisht
172	12/9/2024	Company Application(Companies Act)	710102078782024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
173	13/09/2024	Interlocutory Application (I.B.C)	710102079362024	COMPANY PETITION IB (IBC)/193(ND)2024	VINAY KUMAR VS TECHNICOLOUR DREAM PANTS PRIVATE LIMITED	Sec 60(5)	27/09/2024	Page 11 to 40, 47 53 105 not clear pages	Uday Chaudhary
174	14/09/2024	Interlocutory Application (I.B.C)	710102079452024	COMPANY PETITION IB (IBC)/3196(ND)2019	MS. VARINDER KAUR BANGA & ANR. VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/09/2024	MT. MANINDER SINGH BANGA and MR.NILESH SHARMA and REGISTRAR OF COMPANIES detail missing on online portal notary missing in affidavit bookmarking missing welfare and court fee and date missing in vakalatnama true copy sign missing in annexure wrong adjust page sign missing in application page	AMARENDRA KUMAR DUBEY

175	16/09/2024	Interlocutory Application (I.B.C)	710102079932024	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions- IBC	8/10/2024	1. memo of parties missing and mention in index 2. If this application is dissolution application change case type Interlocutory Application(IBC)(Dis.) 3 section wrong choose 54 online portal or index 4. both application file separately 5. sign missing in annexure 3. contact to registry room no. 103.	Nishant Gaurav Gupta
176	16/09/2024	Interlocutory Application (I.B.C)	710102080042024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTH CHAUHAN (SUSPENDED DIRECTOR) VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	23/09/2024	1. need every page sign in application. 2. need true copy in annexure.	Shiv Mangal Sharma
177	17/09/2024	Interlocutory Application (I.B.C)	710102080362024	COMPANY PETITION IB (IBC)/610(ND)2023	MR. NITIN NARANG VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
178	17/09/2024	Interlocutory Application (I.B.C)	710102080332024	COMPANY PETITION IB (IBC)/613(ND)2023	MR. NITIN NARANG VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
179	17/09/2024	Interlocutory Application (I.B.C)	710102080232024	COMPANY PETITION IB (IBC)/612(ND)2023	MR. NITIN NARANG VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
180	17/09/2024	Interlocutory Application (I.B.C)	710102080372024	COMPANY PETITION IB (IBC)/281(ND)2023	LEKHRAJ BAJAJ VS THE DIRECTOR TOWN AND COUNTRY PLANNING HARYANA CHANDIGARH	Sec 60(5)	24/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. affidavit missing. 5. bookmarking compulsory with page numbering. 6. vakalatnama compulsory.	Nakul
181	17/09/2024	Interlocutory Application (I.B.C)	710102080152024	COMPANY PETITION IB (IBC)/541(ND)2022	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/09/2024	1. section wrong. 2. vakalatnama compulsory.	VIVEK
182	17/09/2024	Interlocutory Application (I.B.C)	710102080132024	COMPANY PETITION IB (IBC)/1397(PB)2019	MRS ANITA KUMARI W/O MR. MOHAN KUMAR SINGH VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	24/09/2024	1. need every page sign in application. 2. page no. 48,50,52,54,58 are not clear. 3. need every page true copy in annexure.	Chandra Shekhar Mishra
183	11/9/2024	Company Application(Companies Act)	710102078372024	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 244(1)	19/09/2024	1. memo of parties missing. 2. need to be affidavit for all applicant. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing. 6. need every page sign in application.	Jitesh

184	20/09/2024	Miscellaneous Application(Companies Act)	710102081132024	TRANSFER PETITION(COMPANIES ACT)/30(PB)2024	ALLEGIS SERVICES INDIA PVT LTD VS OLIVE TELECOMMUNICATION PRIVATE LTD .	Application under any other provisions	23/09/2024	1. case type wrong. 2. section wrong. 3. volume 1 and 2 separately index missing. 4. prayer missing. 5. OCR missing. 6. mention bookmarking according your index with page numbering.	Ajit Warriar
185	12/9/2024	Company Appeal (IBC)	710102078522024	COMPANY PETITION IB (IBC)/995(PB)2020	AAA LANDMARK PRIVATE LIMITECD VS GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	1. case type wrong. 2. remove respondent in online portal. 3. ticket put on blank side in vakalatnama.	Achal Gupta
186	20/09/2024	Interlocutory Application (I.B.C)	710102080842024	COMPANY PETITION IB (IBC)/412(ND)2021	ARCHANA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	1. need every page sign in application. 2. Vakalatnama compulsory. 3. numbering wrong in bookmarking. 4. OCR missing reminder 3	Ajay
187	19/09/2024	Interlocutory Application (I.B.C)	710102080742024	COMPANY PETITION IB (IBC)/1369(PB)2019	MR. RAJIV KUMAR MAHAJAN VS ANSAL HOUSING LIMITED	Rule 11 of NCLT, 2016	17/10/2024	memo of party missing also mention in index Vakalatnama missing if you have any doubt humble request to you contact to registry room no 103	HARSHIT KHANNA
188	20/09/2024	Company Application(Companies Act)	710102080782024	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	NIJI SAPRA VS UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS	Rule 11 of NCLT	8/10/2024	1 SECTION WRONG online as per pdf select Application under any other provisions companies act	Neeraj Kumar
189	20/09/2024	Restoration Application (Companies Act)	710102080972024	COMPANY PETITION (COMPANIES ACT)/124(ND)2021	NAVEEN SAXENA & OTHS VS PEERS ALLIED COTPORATION LTD	Sec 48(2)	22/10/2024	1. section not mention in index. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Binod Kumar
190	21/09/2024	Interlocutory Application (I.B.C)	710102081282024	COMPANY PETITION IB (IBC)/622(ND)2022	MEENA JONEJA SUSPENDEED DIRECTOR OF SCHON ULTRA WARES PVT LTD VS SCHON ULTRAWARES PRIVATE LIMITED	Sec 60(5)	25/09/2024	1. counsel sign missing in index and memo of parties and prayer. 2. remove main case parties in online portal. 3. need every page sign in application. 4. notary missing. 5. vakalatnama incomplete. 6. need every page sign and true copy in annexure. 7. bookmarking compulsory with page numbering.	Apoorv Khator



191	21/09/2024	Interlocutory Application (I.B.C)	710102081312024	COMPANY PETITION IB (IBC)/236(ND)2024	MR. VIVEK PARTI RESOLUTION PROFESSIONAL FOR SV BUILDCON PRIVATE LIMITED VS VINOD KUMAR SHARMA SUSPENDED DIRECTOR	Section 17, 18, 20 & 25	25/09/2024	1. fill all details in online portal. 2. due payment section 19(2). 3. counsel details missing in index and memo of parties. 4. remove blank page. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. mention bookmarking according your index with page numbering.	NIPUN
192	21/09/2024	Interlocutory Application (I.B.C)	710102081342024	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Sec 66(1)	18/10/2024	1. fill all details in online portal. 2. pagination complete in volume 1 index. 3. need to translate Hindi pages. 119, 135	Shivam
193	20/09/2024	Interlocutory Application (I.B.C)	710102080862024	COMPANY PETITION IB (IBC)/413(ND)2021	SAPNA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	1. need every page sign in application. 2. numbering wrong in bookmarking. 3. OCR missing. 4. vakalatnama compulsory. reminder 3	Ajay
194	23/09/2024	Interlocutory Application (I.B.C)	710102081542024	COMPANY PETITION IB (IBC)/1466(ND)2019	EMERALD LANDS (INDIA) PVT. LTD VS SILVERGLADES INFRASTRCTURE PRIVATE LIMITED & ORS	Sec 66(1)	15/10/2024	1. pagination wrong in index.	Sujoy
195	17/09/2024	Interlocutory Application (I.B.C)	710102080262024	COMPANY PETITION IB (IBC)/608(ND)2023	MR. NITIN NARANG VS SILVERGLADES INFRASTRCTURE PRIVATE LIMITED & ORS	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
196	23/09/2024	Interlocutory Application (I.B.C)	710102081612024	COMPANY PETITION IB (IBC)/69(PB)2023	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS NESTIVA HEALTHCARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/09/2024	1. vakalatnama compulsory.	Dhruv Gupta
197	23/09/2024	Interlocutory Application (I.B.C)	710102081622024	COMPANY PETITION IB (IBC)/843(ND)2018	DIRECTORATE OF ENFORCEMENT VS DR JAIN VIDEO ON WHEELS LIMITED	Application under any other provisions- IBC	26/09/2024	1. section not mention in index. 2. vakalatnama compulsory.	Zoheb
198	20/09/2024	Interlocutory Application (I.B.C)	710102081192024	COMPANY PETITION IB (IBC)/806(PB)2019	JASPREET SINGH VS RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL OF MSA DEVELOPERS PVT. LTD.	Sections 60(5)/Regulation 13	23/10/2024	1. Applicant respondent fill online as per mop reminder 2	Sachin Bajpai
199	20/09/2024	Interlocutory Application (I.B.C)	710102080952024	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Rule 11 of NCLT, 2016	25/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. proof of service missing. 4. remove extra pdf.	Bhavana Duhoon
200	25/09/2024	Company Application(Companies Act)	710102082312024	COMPANY PETITION (COMPANIES ACT)/175(PB)2024	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA & ORS VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA & ORS	Rule 11 of NCLT	27/09/2024	1. section wrong. 2. main case missing in everywhere in pdf.	RAJEEV
201	24/09/2024	Interlocutory Application (I.B.C)	710102081952024	COMPANY PETITION IB (IBC)/207(ND)2024	SANKALP BUILDWELL PRIVATE LIMITED VS SAURABH KILLA	Rule 11 of NCLT, 2016	27/09/2024	1. memo of parties mismatch according your online portal.	KAUSIK

202	25/09/2024	Interlocutory Application (I.B.C)	710102082232024	COMPANY PETITION IB (IBC)/544(ND)2024	MUKESH VERMA VS SAURABH KILLA	Rule 11 of NCLT, 2016	7/10/2024	1. main case wrong. 2. mention bookmarking with page numbering.	Agam
203	25/09/2024	Interlocutory Application (I.B.C)	710102082282024	COMPANY PETITION IB (IBC)/547(ND)2024	MUKESH VERMA VS SAURABH KILLA	Rule 11 of NCLT, 2016	7/10/2024	1. main case wrong in pdf.	Agam
204	25/09/2024	Restoration Application (IBC)	710102082112024	COMPANY PETITION IB (IBC)/446(ND)2017	DHARMENDRA KUMAR VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	19/10/2024	1. section wrong online as per pdf 2. vakalatnama compulsory attach but Rs 3 court fees missing	ROHIT RATHI
205	25/09/2024	Interlocutory Application (I.B.C)	710102082302024	COMPANY PETITION IB (IBC)/546(ND)2024	MUKESH VERMA VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/10/2024	1. Main case wrong in pdf.	Agam
206	25/09/2024	Interlocutory Application (I.B.C)	710102082272024	COMPANY PETITION IB (IBC)/545(ND)2024	MUKESH VERMA VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/10/2024	1. main case wrong in pdf.	Agam
207	25/09/2024	Interlocutory Application (I.B.C)	710102082192024	COMPANY PETITION IB (IBC)/1022(ND)2018	KRIPA SHANKER PRASHAD VS MUKESH GUPTA	Section 60(5)	24/10/2024	1. due payment section 66. 2. section wrong online as per pdf. 3. section should be same in index or page no 10 or online portal 4.Master index missing. 5. volume 2 pdf name change as per adv as its	Amol Chitravanshi
208	25/09/2024	Interlocutory Application (I.B.C)	710102082262024	COMPANY PETITION IB (IBC)/548(ND)2024	MUKESH VERMA VS MUKESH GUPTA	Rule 11 of NCLT, 2016	7/10/2024	1. main case wrong in pdf. 2. mention bookmarking with page numbering.	Agam
209	26/09/2024	Interlocutory Application (I.B.C)	710102082812024	COMPANY PETITION IB (IBC)/80(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Section 123	22/10/2024	main case number wrong mention in pdf as per case link	Atul Sharma
210	26/09/2024	Interlocutory Application (I.B.C)	710102082792024	COMPANY PETITION IB (IBC)/81(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ASHOK KUMAR SIROHI	Section 123	22/10/2024	1.main case wrong in pdf according to main case link on line 2.prayer missing	Atul Sharma
211	27/09/2024	Interlocutory Application (I.B.C)	710102083192024	COMPANY PETITION IB (IBC)/204(ND)2023	TATA CAPITAL LTD. VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	30/09/2024	1. add all respondent in online portal. 2. need every page sign in application. 3. ticket put on blank side in vakalatnama. 4. 1Rs court fee short and date missing in vakalatnama. 5. need every page sign and true copy in annexure.	LALIT PANDEY
212	26/09/2024	Interlocutory Application (I.B.C)	710102082952024		KRIT NARAYAN MISHRA VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	Application under any other provisions- IBC	30/09/2024	1. main case missing. 2. bookmarking compulsory with page numbering. 3. section not mention in index.	Krit
213	28/09/2024	Restoration Application (IBC)	710102083372024	COMPANY PETITION IB (IBC)/609(ND)2017	BANK OF INDIA VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	Rule 11 of NCLT, 2016	1/10/2024	1. memo of parties missing. 2. section wrong. 3. need every page sign in application. 4. vakalatnama compulsory.	Ashish

214	30/09/2024	Interlocutory Application (I.B.C)	710102083672024	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS HINDUSTAN URVARAK & RASAYAN LIMITED	Rule 11 of NCLT, 2016	3/10/2024	1. section not mention in index. 2. counsel details missing in memo of parties.	Aamir Zafar Khan
215	28/09/2024	Company Appeal (IBC)	710102083592024	COMPANY PETITION IB (IBC)/16(PB)2017	REEMA CHAUHAN VS EARTH ICONIC INFRASTRUCTURES	Sec 42	3/10/2024	No of objections 1.book marking missed with the pagination according to the index 2.Need to sign on every page of application 3.brief synopsis missed 4.	ADV. ANKUR
216	30/09/2024	Interlocutory Application (I.B.C)	710102083752024	COMPANY PETITION IB (IBC)/587(ND)2023	JAMMU AND KSHMIR BANK LIMITED VS L.D.CRYSTALS PRIVATE LIMITED	Application under any other provisions- IBC	9/10/2024	1. counsel details missing in memo of parties. 2. section not mention in index. 3. need true copy in annexure. 4. bookmarking compulsory with page numbering. 5. OCR missing. PDF not upload please upload after upload will chek application	Ravinder
217	30/09/2024	Interlocutory Application (I.B.C)	710102083842024	COMPANY PETITION IB (IBC)/620(ND)2022	MR GIRISH BHATIA VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	4/10/2024	1. vakalatnama compulsory.	GAUTAM
218	1/10/2024	Interlocutory Application (I.B.C)	710102084022024	COMPANY PETITION IB (IBC)/393(ND)2021	UDAY ESTATES PRIVATE LIMU VS UDAY ESTATES PRIVATE LIMU	Application under any other provisions- IBC	4/10/2024	1. memo of parties missing. 2. section not mention in index. 3. page no. 12,13 are not clear. 4. need every page sign in application and annexure. 5. vakalatnama compulsory. 6. need true copy in annexure. 7. mention bookmarking with page numbering.	Shubham Sharma
219	1/10/2024	Interlocutory Application (I.B.C)	710102084242024	COMPANY PETITION IB (IBC)/330(ND)2021	ANIL KUMAR VS JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR M/S ANSAL PROPERTIES AND INFRSTRUCTURE LTD	Rule 11 of NCLT, 2016	17/10/2024	1. fill all details in online portal. 2. due payment section 49.	SANTOSHI YADAV
220	1/10/2024	Interlocutory Application (I.B.C)	710102084062024	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS MR. SURINDER KUMAR BATRA	Sec 66(1)	10/10/2024	1.hindi pages 138 to 163, 173 to 178 and 180 to 185	Shivam
221	2/10/2024	Interlocutory Application (I.B.C)	710102084452024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
222	2/10/2024	Interlocutory Application (I.B.C)	710102084392024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 52,53,54,57 to 60,64,66 to 70,71,75,89 are not clear.	Ashutosh

223	1/10/2024	Interlocutory Application (I.B.C)	710102084292024	COMPANY PETITION IB (IBC)/590(ND)2024	HELLA INFRA MARKET PRIVATE LIMITED VS PRIME GOLD -SAIL JVC LIMITED	Rule 11 of NCLT, 2016	17/10/2024	1. section wrong online as per PDF choose Rule 11 of NCLT Rules, 2016 2. Vakalatnama compulsory attach but Rs welfare 25 and Court fees 3 missing	Anupam Chaudhary
224	2/10/2024	Interlocutory Application (I.B.C)	710102084402024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 57 to 59,66 to 70,75,89 are not clear.	Ashutosh
225	2/10/2024	Interlocutory Application (I.B.C)	710102084412024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 46,48,50 to 56,61,64,69,88 are not clear.	Ashutosh
226	2/10/2024	Interlocutory Application (I.B.C)	710102084462024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
227	2/10/2024	Interlocutory Application (I.B.C)	710102084432024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 68,78 to 82 are not clear.	Ashutosh
228	2/10/2024	Interlocutory Application (I.B.C)	710102084422024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 75 to 79are not clear.	Ashutosh
229	4/10/2024	Interlocutory Application (I.B.C)	710102085002024	COMPANY PETITION IB (IBC)/663(ND)2023	DIKSHITA SHARMA VS AYYAGARI VISHWANADHA SARMA	Application under any other provisions- IBC	8/10/2024	date missing in vakaltnama	Rachit
230	1/10/2024	Company Appeal (IBC)	710102084222024	COMPANY PETITION IB (IBC)/2690(ND)2019	MR. VIKRAM ADITYA SARIA VS MR. AISHWARYA MOHAN GAHRANA LIQUIDATOR OF VGA DEVELOPERS PVT. LTD.	Sec 42	15/10/2024	No of objection 1.Pg-32,33 not clear 2.court fee missed at @ 1 rs	SHYAM
231	2/10/2024	Interlocutory Application (I.B.C)	710102084482024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 50,53,54,55,57 to 63,67,90,91,95 are not clear.	Ashutosh
232	2/10/2024	Interlocutory Application (I.B.C)	710102084442024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no.67,68,89 are not clear.	Ashutosh
233	3/10/2024	Interlocutory Application (I.B.C)	710102084842024	COMPANY PETITION IB (IBC)/495(ND)2023	NAVEEN MALASI VS BCC INFRASTRUCTURES PRIVATE LIMITED	Sections 60(5)/Regulation 13	22/10/2024	remove extra pdf	Ashutosh

234	3/10/2024	Interlocutory Application (I.B.C)	710102084712024	COMPANY PETITION IB (IBC)/296(PB)2023	ALAM NAWAZ ANSARI VS MR. ASHISH SINGH (RESOLUTION PROFESSIONAL)	Sec 60(5)	25/10/2024	1. add applicant in online portal. 2. need every page sign in application. 2. need to be affidavit for all applicant. reminder 2	GAURAV MALHOTRA
235	4/10/2024	Interlocutory Application (I.B.C)	710102084972024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
236	3/10/2024	Interlocutory Application (I.B.C)	710102084812024	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	15/10/2024	1. memo of parties missing. 2. section not mention in index. 3. notary missing in affidavit. 4. vakalatnama compulsory.	THS THE LAW FIRM
237	3/10/2024	Company Application(Companies Act)	710102084702024	COMPANY PETITION (COMPANIES ACT)/26(ND)2023	SAREL DRILL & ENGINEERING EQUIPMENTINDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	15/10/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. remove extra pdf.	Rakesh Taneja
238	4/10/2024	Interlocutory Application (I.B.C)	710102085062024	COMPANY PETITION IB (IBC)/167(ND)2024	FUTOPIA GLOBAL PRIVATE LIMITED VS PANACHE DIGILIFE LIMITED	Rule 154 (1)	25/10/2024	1. memo of parties mismatch according your online portal.	PRANATI BHATNAGAR
239	3/10/2024	Interlocutory Application (I.B.C)	710102084852024	COMPANY PETITION IB (IBC)/867(PB)2019	TRANSPORT PLANNERS PRIVATE LIMITED VS DEEPIKA BHUGRA PRASAD	Section 60(5)	15/10/2024	1. pagination missing index. 2. add all respondent in online portal. 3. need every page sign and true copy in annexure. 4. some of pages are blur in your in pdf. 5. bookmarking compulsory with page numbering.	Manisha
240	4/10/2024	Interlocutory Application (I.B.C)	710102085362024	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA VS AKSHAY JAIN	Sec 60(5)	22/10/2024	1. need to translate all Hindi pages 571 to 589 564	SHITAL KHATRI
241	4/10/2024	Interlocutory Application (I.B.C)	710102084912024	COMPANY PETITION IB (IBC)/165(PB)2021	BHUVAN MADAN VS AKSHAY JAIN	Rule 11 of NCLT, 2016	21/10/2024	3. page no. 58,59 are not clear.	Shashank Agarwal
242	4/10/2024	Interlocutory Application (I.B.C)	710102084962024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Sec 60(5),Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. page no. 69 are wrong adjust. 3. bookmarking compulsory with page numbering. 4. proof of service missing.	Ashutosh
243	4/10/2024	Interlocutory Application (I.B.C)	710102084982024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
244	4/10/2024	Interlocutory Application (I.B.C)	710102084942024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Ashutosh

245	4/10/2024	Interlocutory Application (I.B.C)	710102085112024	COMPANY PETITION IB (IBC)/661(PB)2021	CANARA BANK VS MS.RITU RASTOGI IRP VAYAM TECHNOLOGIES LTD	Sec 60(5)	16/10/2024	1. index missing. 2. memo of parties missing. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing. 6. file incomplete.	SRI & ASSOCIATES
246	4/10/2024	Interlocutory Application (I.B.C)	710102085012024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. page no. 10 are wrong adjust. 3. bookmarking compulsory with page numbering. 4. proof of service missing.	Ashutosh
247	4/10/2024	Interlocutory Application (I.B.C)	710102084992024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
248	4/10/2024	Interlocutory Application (I.B.C)	710102085422024	COMPANY PETITION IB (IBC)/1064(PB)2018	DEPUTY COMMISSIONER OF COMMERCIAL TAX & GST VS MAHESH AGARWAL LIQUIDATOR OF M/S. HYTHRO POWER CORPORATION	Section 60(5)	16/10/2024	1. bookmarking compulsory with page numbering. 2. OCR missing.	Anand
249	4/10/2024	Interlocutory Application (I.B.C)	710102085042024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. proof of service missing.	Ashutosh
250	6/10/2024	Interlocutory Application (I.B.C)	710102085692024	COMPANY PETITION IB (IBC)/2011(PB)2019	GURDIAL SINGH VS ON-DOT COURIERS AND CARGO LIMITED	Rule 11 of NCLT, 2016	16/10/2024	1. vakalatnama compulsory. 2. need every page sign and true copy in annexure.	Dr Raminder Singh
251	4/10/2024	Interlocutory Application (I.B.C)	710102085022024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Sections 60(5)/Regulation 13,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
252	4/10/2024	Interlocutory Application (I.B.C)	710102085032024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
253	4/10/2024	Interlocutory Application (I.B.C)	710102084922024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	16/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
254	7/10/2024	Interlocutory Application (I.B.C)	710102085732024	COMPANY PETITION IB (IBC)/2257(ND)2019	ADONIS ELECTRONICS PVT LTD VS MONICA ELECTRONICS LIMITED	Rule 11 of NCLT, 2016	23/10/2024	1. OCR missing.	Vineet Aggarwal
255	7/10/2024	Interlocutory Application (I.B.C)	710102085722024	COMPANY PETITION IB (IBC)/2755(ND)2019	M/S MAZAGON DOCK LIMITED VS M/S DREDGING CORPORATION OF INDIA LIMITED	Application under any other provisions- IBC	23/10/2024	no of objections 1. case type wrong 2. bookmarking are mandatory as per index 3. section wrong as per pdf	YAMUNAH
256	7/10/2024	Interlocutory Application (I.B.C)	710102085782024	COMPANY PETITION IB (IBC)/204(ND)2021	ALKA AGARWAL VS MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	25/10/2024	1. need to translate all Hindi pages of annexure 2	Sudeepta Kumar

257	7/10/2024	Interlocutory Application (I.B.C)	710102086052024	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS MR. HITECH GOEL RESOLUTION PROFESSIONAL	Regulation 44(2), Liquidation process	22/10/2024	1. case type wrong choose Interlocutory Application (I.B.C)	Harish
258	5/10/2024	Interlocutory Application (I.B.C)	710102085502024	COMPANY PETITION IB (IBC)/1899(ND)2019	VINEET GUPTA LIQUIDATOR AAKRITI INFO-MEDIA PRIVATE LIMITED VS MR. HITECH GOEL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	16/10/2024	1. case type wrong choose IA(IBC)DIS. 2. remove pdf proof of service section.	Ritesh Agrawal
259	7/10/2024	Interlocutory Application (I.B.C)	710102085752024	COMPANY PETITION IB (IBC)/401(ND)2017	MS. PULKITA PARSAI VS ROMA UNICORN DESIGNEX CONSORTIUM	Sec 60(5)	18/10/2024	1. need every page sign in application. 2. 25Rs welfare and 3Rs court fee missing in vakalatnama. 3. proof of service missing.	ADARSH KUMAR GUPTA
260	8/10/2024	Interlocutory Application (I.B.C)	710102086512024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	18/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
261	7/10/2024	Miscellaneous Application(Companies Act)	710102085852024	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Rule 11 of NCLT	18/10/2024	1. case type wrong. 2. memo of parties missing. 3. page no. 7 to 31,40 to 49,69 to 77,88 to 98 are not clear. 4. 1Rs court fee and date missing in vakalatnama.	Abhishek Yadav
262	8/10/2024	Interlocutory Application (I.B.C)	710102086282024	COMPANY PETITION IB (IBC)/334(ND)2018	ASHOK KUMAR JAIN VS ANIL KUMAR JAIN	Sec 60(5)	18/10/2024	1. fill all details in online portal. 2. mention bookmarking with page numbering.	Apoorv Jain
263	8/10/2024	Interlocutory Application (I.B.C)	710102086232024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	17/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
264	8/10/2024	Interlocutory Application (I.B.C)	710102086252024	COMPANY PETITION IB (IBC)/1333(ND)2018	ARUN CHATURVEDI VS ACE FOOTMARK PVT. LTD	Rule 11 of NCLT, 2016	18/10/2024	1. NCLT Order missing. 2. 1Rs court fee short in vakalatnama.	Rama Nath Jha
265	8/10/2024	Interlocutory Application (I.B.C)	710102086492024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	17/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
266	7/10/2024	Miscellaneous Application(Companies Act)	710102085972024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	17/10/2024	1. case type wrong. 2. vakalatnama compulsory. 3. remove main case parties in online portal.	VINOD
267	7/10/2024	Interlocutory Application (I.B.C)	710102085882024	COMPANY PETITION IB (IBC)/323(ND)2021	ABHISHEK ANAND VS ABHISHEK ANAND	Application under any other provisions- IBC	17/10/2024	1. case type wrong. 2. section wrong. 3. bookmarking compulsory with page numbering. 2. memo of parties mismatch according your online portal. 3. vakalatnama compulsory.	Abhishek

268	8/10/2024	Company Application(Companies Act)	710102086242024	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Rule 11 of NCLT	18/10/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. proof of service missing. 5. OCR missing.	DHANANJAY
269	7/10/2024	Interlocutory Application (I.B.C)	710102085962024	COMPANY PETITION IB (IBC)/2011(PB)2019	GURDIAL SINGH VS ON-DOT COURIERS AND CARGO LIMITED	Application under any other provisions- IBC	17/10/2024	1. section wrong. 2. need every page sign and true copy in annexure. 3. vakalatnama compulsory. 4. proof of service missing. 5. remove pdf in proof of service section.	Dr Raminder Singh
270	8/10/2024	Interlocutory Application (I.B.C)	710102086472024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	17/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
271	8/10/2024	Interlocutory Application (I.B.C)	710102086522024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	17/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
272	8/10/2024	Interlocutory Application (I.B.C)	710102086482024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	18/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. date missing in vakalatnama.	Ashutosh
273	8/10/2024	Interlocutory Application (I.B.C)	710102086152024	COMPANY PETITION IB (IBC)/13(ND)2024	DR.TARUNA GOYAL RESOLUTION PROFESSIONAL VS AYYAGARI VISHWANADHA SARMA	Application under any other provisions- IBC	18/10/2024	1. pagination missing. 2. bookmarking compulsory with page numbering. 3. need every page sign in application. 4. need every page sign and true copy in annexure.	SWATI SALUJA
274	8/10/2024	Interlocutory Application (I.B.C)	710102086192024	COMPANY PETITION IB (IBC)/305(ND)2022	SIMRANJIT SINGH VS MS. ANJU AGARWAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	18/10/2024	1. need every page sign in annexure.	Anand
275	8/10/2024	Interlocutory Application (I.B.C)	710102086212024	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. memo of parties mismatch according your online portal. 2. remove pdf of poof of service section.	kinshuk Chatterjee
276	8/10/2024	Interlocutory Application (I.B.C)	710102086352024	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. mention bookmarking with page numbering. 4. OCR missing.	Shalu
277	8/10/2024	Interlocutory Application (I.B.C)	710102086432024	COMPANY PETITION IB (IBC)/363(ND)2022	GAGAN GULATI VS UPKAR KAUR	Section 105,112, 113	18/10/2024	1. bookmarking compulsory with page numbering.	Kumar Vishwjeet
278	9/10/2024	Interlocutory Application (I.B.C)	710102086872024	COMPANY PETITION IB (IBC)/330(ND)2021	ANIL KUMAR VS JALESH KUMAR GROVER	Sec 49(2)	19/10/2024	1. due payment rule 11.	SANTOSHI YADAV
279	8/10/2024	Interlocutory Application (I.B.C)	710102086532024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	18/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh



280	9/10/2024	Interlocutory Application (I.B.C)	710102086652024	COMPANY PETITION IB (IBC)/486(ND)2022	M/S. DLF LIMITED VS SUNIL MOHAN WIG	Sec 60(5)	19/10/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. pagination missing. 4. counsel sign missing in index and prayer. 5. notary missing. 6. need every page sign in application. 7. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 8. file incomplete.	Raian
281	8/10/2024	Interlocutory Application (I.B.C)	710102086542024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	17/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
282	9/10/2024	Interlocutory Application (I.B.C)	710102086562024	COMPANY PETITION IB (IBC)/468(ND)2020	RAJEEV LOCHAN VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016	21/10/2024	1. fill all details in online portal.	Shivam
283	8/10/2024	Interlocutory Application (I.B.C)	710102086422024	COMPANY PETITION IB (IBC)/265(ND)2022	GAGAN GULATI VS HARDEEP SINGH	Section 105,112, 113	18/10/2024	1. pagination missing. 2. bookmarking compulsory with page numbering.	Kumar Vishweej
284	8/10/2024	Interlocutory Application (I.B.C)	710102086552024	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. memo of parties mismatch according your online portal.	kinshuk Chatterjee
285	9/10/2024	Interlocutory Application (I.B.C)	710102086672024	COMPANY PETITION IB (IBC)/78(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS CONTINENTAL ENERGY SOLUTIONS	Application under any other provisions- IBC	23/10/2024	1. memo of parties mismatch according your online portal. 2. need every page sign in application. 3. vakalatnama compulsory.	ANIL AGARWALLA
286	8/10/2024	Interlocutory Application (I.B.C)	710102086442024	COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS JAGTAR SINGH	Section 105,112, 113	18/10/2024	1. pagination wrong. 2. bookmarking compulsory with page numbering.	Kumar Vishweej
287	9/10/2024	Interlocutory Application (I.B.C)	710102086682024	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS JAGTAR SINGH	Rule 11 of NCLT, 2016	19/10/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	KARAN
288	11/10/2024	Interlocutory Application (I.B.C)	710102087342024	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS RAMESH PURI	Rule 11 of NCLT, 2016	21/10/2024	1. need true copy in annexure.	ONKAR
289	10/10/2024	Interlocutory Application (I.B.C)	710102087042024	COMPANY PETITION IB (IBC)/1367(PB)2018	M/S. RK CONSTRUCTIONS VS NAVNEET KUMAR GUPTA LIQUIDATOR OF M/S C&C CONSTRUCTION LIMITED	Sec 60(5)	15/10/2024	1. pagination wrong in index. 2. ticket not showing properly in vakalatnama.	Sujoy
290	10/10/2024	Interlocutory Application (I.B.C)	710102087082024	COMPANY PETITION IB (IBC)/3458(ND)2019	ATUL JAGNANI VS NAVNEET KUMAR GUPTA LIQUIDATOR OF M/S C&C CONSTRUCTION LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	21/10/2024	1. section wrong.	Kushal
291	11/10/2024	Interlocutory Application (I.B.C)	710102087432024	COMPANY PETITION IB (IBC)/375(PB)2018	SUPER CLOTH STORE PRIVATE LIMITED VS MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL ABW INFRASTRUCTURE LIMITED	Sec 60(5)	21/10/2024	1. need every page sign and true copy in annexure.	RAKESH KUMAR

292	11/10/2024	Interlocutory Application (I.B.C)	710102087352024	COMPANY PETITION IB (IBC)/5(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS VIBHA PURI	Rule 11 of NCLT, 2016	19/10/2024	main case wrong page number 3	ONKAR
293	11/10/2024	Interlocutory Application (I.B.C)	710102087242024	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS M/S LG ELECTRONICS INDIA PVT. LTD.	Sec 60(5),Rule 11 of NCLT, 2016	23/10/2024	1. bookmarking compulsory with page numbering. 2.vakalatnama compulsory attach but 25 Rs welfare missing	HEMALI KURNE
294	11/10/2024	Interlocutory Application (I.B.C)	710102087372024	COMPANY PETITION IB (IBC)/1083(PB)2019	UMESH GUPTA VS M/S LG ELECTRONICS INDIA PVT. LTD.	Application under any other provisions- IBC	21/10/2024	case type wrong	Umesh Gupta
295	11/10/2024	Interlocutory Application (I.B.C)	710102087422024	COMPANY PETITION IB (IBC)/375(PB)2018	SURVAICO CONSULTING PRIVATE LIMITED FORMERLY KNOW AS " M/S ANAGH BUSINESS PRIVATE LIMITED" VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF M/S AWB INFRASTRUCTURE LIMITED	Sec 60(5)	21/10/2024	50,52 not clear page	RAKESH KUMAR
296	10/10/2024	Interlocutory Application (I.B.C)	710102087182024	COMPANY PETITION IB (IBC)/717(ND)2019	PARKASH SAHAY AND ORS VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF M/S AWB INFRASTRUCTURE LIMITED	Section 60(5)	21/10/2024	1. add all applicant and respondent in online portal. 2. need every page sing in application. 3. page no. 24,25 are blank pages. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing vakalatnama. 6. mention bookmarking according your index with page numbering. 7. proof of service missing.	lalit mohan
297	11/10/2024	Interlocutory Application (I.B.C)	710102087502024	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF M/S AWB INFRASTRUCTURE LIMITED	Section 12(2)	19/10/2024	ocr and bookmarking missing	Shashwat Anand
298	9/10/2024	Interlocutory Application (I.B.C)	710102086972024	COMPANY PETITION IB (IBC)/415(PB)2019	SANTOSH GOEL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF M/S AWB INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	19/10/2024	1. need every page sign and true copy in annexure.	Shivani Jaiswal
299	13/10/2024	Interlocutory Application (I.B.C)	710102087652024	COMPANY PETITION IB (IBC)/93(ND)2024	RAKESH KUMAR VS SAMEER DAS	Section 19(2) / Regulation 30	21/10/2024	1. fill all details in online portal. 2. pagination missing in index. 3. bookmarking compulsory with page numbering.	Rachit

300	11/10/2024	Interlocutory Application (I.B.C)	710102087412024	COMPANY PETITION IB (IBC)/901(ND)2020	KOTAK MAHINDRA BANK LTD. -ASSIGNEE OF PNB HOUSING FINANCE LIMITED- VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Rule 11 of NCLT, 2016	28/10/2024	Memo party missing and OCR missing remove another pdf	Vikas Kumar
301	10/10/2024	Interlocutory Application (I.B.C)	710102087022024	COMPANY PETITION IB (IBC)/1941(ND)2019	MR. DEVVART RANA (S.66 APPLICATION) VS MR. SATISH KUMAR SETH	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21/10/2024	Sign missing on application page Bookmarking as per index with page nos	Rahul Sharma
302	12/10/2024	Interlocutory Application (I.B.C)	710102087642024	COMPANY PETITION IB (IBC)/410(ND)2024	TARUNA GOEL IRP VS MR. SATISH KUMAR SETH	Rule 11 of NCLT, 2016	21/10/2024	1. notary missing. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. bookmarking compulsory with page numbering.	SWATI SALUJA
303	13/10/2024	Interlocutory Application (I.B.C)	710102087692024	COMPANY PETITION IB (IBC)/138(ND)2020	PRABHAT JAIN VS MR. SATISH KUMAR SETH	Application under any other provisions- IBC	21/10/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	ISWAR
304	13/10/2024	Interlocutory Application (I.B.C)	710102087702024	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR LIQUIDATOR SHRI GANESH FIRE EQUIPMENTS PVT. LTD VS MR. SATISH KUMAR SETH	Regulation 44(2), Liquidation process Regulation, 2016	21/10/2024	1. bookmarking compulsory with page numbering.	ISWAR
305	14/10/2024	Interlocutory Application (I.B.C)	710102087762024	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA VS MR. SATISH KUMAR SETH	Sec 60(5)	21/10/2024	205-230 not clear page	SHITAL KHATRI
306	11/10/2024	Interlocutory Application (I.B.C)	710102087462024	COMPANY PETITION IB (IBC)/595(ND)2024	DRAGERWERK AG & CO. KGAA VS ION BIO MED-ICARE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	23/10/2024	case type wrong	HAMMURABI & SOLOMON PARTNERS
307	3/10/2024	Interlocutory Application (I.B.C)	710102084892024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	15/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering.	Ashutosh
308	8/10/2024	Interlocutory Application (I.B.C)	710102086172024	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016	18/10/2024	1. case type wrong.	Rakesh
309	15/10/2024	Interlocutory Application (I.B.C)	710102088512024	COMPANY PETITION IB (IBC)/1154(ND)2019	ARUN CHADHA VS AYYAGARI VISHWANADHA SARMA	Reg. 15 of IBBI (Liq.) Regulation 2016	22/10/2024	1. case type wrong choose IA (Liq.) Progress Report.	Ahsan Ahmad
310	14/10/2024	Interlocutory Application (I.B.C)	710102087802024	COMPANY PETITION IB (IBC)/34(ND)2020	MOHD NAZIM KHAN VS MR. RAMBABU SINGH TOMAR DIRECTOR	Sec 60(5)	21/10/2024	applicant detail incomplete in memo party and applicant sign missing and page 116-154 not clear page and sign missing in annexure page	MOHD NAZIM
311	14/10/2024	Interlocutory Application (I.B.C)	710102087822024	COMPANY PETITION IB (IBC)/204(ND)2021	SURBHI SHARMA VS HITESH GOEL	Sec 60(5)	21/10/2024	25-38 pages not clear. pagination missing in bookmarking.	PRIYANKA SWAMI
312	14/10/2024	Interlocutory Application (I.B.C)	710102087972024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS HITESH GOEL	Sec 60(5)	23/10/2024	bookmarking and ocr missing and case type wrong	Pankaj
313	14/10/2024	Interlocutory Application (I.B.C)	710102088122024	COMPANY PETITION IB (IBC)/87(ND)2020	HEMI GUPTA LIQUIDATOR OF IRRISNET COMMUNICATION PVT LTD VS HITESH GOEL	Application under any other provisions- IBC	22/10/2024	1. section wrong.	SANJEEV

314	14/10/2024	Interlocutory Application (I.B.C)	710102087922024	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG LIQUIDATOR OF M/S VIRAMAN BUILDCON AND DEVELOPERS PVT LTD VS HITESH GOEL	Reg. 15 of IBBI (Liq.) Regulation 2016	22/10/2024		
315	2/9/2024	0710102102132023(No. of Docs 1)	0710102102132023/4	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2023	PLUM SALONS PVT. LTD VS. COMMITEE OF CREDITORS OF DR. JAIN VIDEO ON WHEELS LTD	Sec 60(5)	30-09-2024	no of objection 1.book marking mandatory as per index with pagination	kvsinghaladv
316	23-08-2024	0710102101192023(No. of Docs 1)	0710102101192023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	30-09-2024	no of objection 1. bookmarking mandatory. 2.index missing in pdf.	aparnakc
317	11/9/2024	0710102075042023(No. of Docs 1)	0710102075042023/11	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	30-09-2024	no of objection 1.pagination missed in book marking as per index page no 1 to 3 2. ocr missed in pdf 3. double pagination in pdf 4 need to proper pagination in pdf as per index	SADAPURNA18
318	24-09-2024	0710102076462023(No. of Docs 2)	0710102076462023/13	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	30-09-2024	no of objection 1. mismatched pagination in index pdf and book marking 2. page no 5 to 76 missed ocr 3. page no 5 to 76 missed sign with true copy	linklegal
319	24-09-2024	0710102076982024(No. of Docs 1)	0710102076982024/1	INTERLOCUTORY APPLICATION (I.B.C)/4582(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3. index pages not in pdf with book marking mandatory as per index	ADVSUR21
320	24-09-2024	0710102076942024(No. of Docs 1)	0710102076942024/1	INTERLOCUTORY APPLICATION (I.B.C)/4554(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	ADVSUR21
321	11/9/2024	0710102074202024(No. of Docs 2)	0710102074202024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/86(ND)2024	MALDON MARKETING PRIVATE LIMITED	Sec. 230-232, Sec 234	30-09-2024	1.wrong file.	avinash.kaur
322	6/9/2024	0710102077782023(No. of Docs 1)	0710102077782023/1	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	30-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 1 rs court fee missed on vakalatanama	bajpaiand24
323	20-09-2024	0710102073762024(No. of Docs 1)	0710102073762024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-09-2024	no of objection 1. index page missed in book marking 2. affidavit missed in pdf 3 advertisement newspaper english paper not readable	guptas23

324	26-09-2024	0710102153852019(No. of Docs 2)	0710102153852019/22	COMPANY APPLICATION(IBC)/2884(PB)2019	VIKARM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	30-09-2024	no of objection 1.book marking mandatory as per index with pagination 2. pagination missed in pdf 3. index page missed sign 4 missed counsel detail in index 5 need sign at the last page of written submission and complete counsel detail with sign at the counsel detail	lexalliance.amrita
325	14-09-2024	0710102101472023(No. of Docs 4)	0710102101472023/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2023	SEMANTICS SMART SOLUTIONS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	30-09-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. final application uploaded in proof of service 4 need not uploaded same extra copy in pdf 5 application need nclt last compliance order 6 ocr missed in pdf 7 page no 47 wrong alignment in page	info@saassociates.in
326	12/9/2024	0710102072272024(No. of Docs 1)	0710102072272024/1	COMPANY APPLICATION(COMPANIES ACT)/203(PB)2024	PRUDENT TRANSPORT COMPANY VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
327	21-08-2024	0710102093352023(No. of Docs 1)	0710102093352023/4	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	pridhi_nclt
328	20-09-2024	0710102098152019(No. of Docs 1)	0710102098152019/27	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	29-09-2024	no of objection 1. missed notary in affidavit 2. verified the affidavit 3. 3 rs court fee and 25 rs welfare fee missed on vakalatanama	KANTI@MOHAN
329	31-08-2024	0710102098152019(No. of Docs 1)	0710102098152019/26	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	KANTI@MOHAN
330	22-08-2024	0710102093202023(No. of Docs 1)	0710102093202023/7	COMPANY PETITION IB (IBC)/694(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL INFRASTRUCTURE LIMITED	IBC under Sec 7	29-09-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf in all volume 3.in volume 3 double pagination	MITHILESHPANDE Y00
331	22-09-2024	0710102093032020(No. of Docs 1)	0710102093032020/8	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. paste welfare ticket on blank side of vakalatanama 3 need not hide the written portion of vakalatanama	HYDRIC

332	11/9/2024	0710102073352024(No. of Docs 2)	0710102073352024/1	INTERLOCUTORY APPLICATION (I.B.C)/4286(ND)2024	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL RP OF INTARVO TECHNOLOGIES PVT. LTD.	Application under any other provisions- IBC	29-09-2024	1.incomplete file.	AAVNA.LEGAL
333	12/9/2024	0710102072262024(No. of Docs 1)	0710102072262024/1	COMPANY APPLICATION(COMPANIES ACT)/205(PB)2024	SILVER STAR COMMERCIAL COMPANY PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
334	26-09-2024	0710102081872024(No. of Docs 2)	0710102081872024/1	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCLT Rules,2016 IBC	29-09-2024	no of objection 1 page no 5 to 10 missed ocr 2. page no 35 to 66 missed ocr 3 page no 72 to 182 missed ocr	kavya@pss.legal
335	13-09-2024	0710102080652023(No. of Docs 2)	0710102080652023/2	INTERLOCUTORY APPLICATION (I.B.C)/5040(ND)2023	NITIN NARANG LIQUIDATOR M/S GUPTA MARRIAGE HALL VS. RAKESH KUMAR GUPTA & ORS	Application under any other provisions- IBC	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3. pagination missed in pdf 4 index page missed in pdf 5. affidavit missed in pdf	rakesh@12
336	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
337	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
338	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
339	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
340	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
341	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
342	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301

343	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
344	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
345	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
346	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
347	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
348	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
349	19-09-2024	0710102046002022(No. of Docs 2)	0710102046002022/15	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	28-09-2024	1.bookmarking mandatory.	Pranjit365
350	10/9/2024	0710102067812024(No. of Docs 2)	0710102067812024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2024	SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VS.COMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Sec 30	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3. pagination missed in index	negimilan04
351	10/9/2024	0710102068522024(No. of Docs 5)	0710102068522024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/277(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	28-09-2024	no of objection 1. separate uploaded all the document like written submission rejoinder and judgement of different slash number along with proof of service	Keystone Partners
352	10/9/2024	0710102068842024(No. of Docs 1)	0710102068842024/1	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2024	MS. NEERJA MEHTA VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-09-2024	no of objection 1. index page missed in pdf with sign 2. book marking mandatory as per index with pagination 3. index missed in book marking also	nistha_gupta
353	28-08-2024	0710102106852022(No. of Docs 2)	0710102106852022/1	INTERLOCUTORY APPLICATION (I.B.C)/273(PB)2023	AMARJEET SINGH SUSPENDED DIRECTOR OF M/S CROWN REALTECH PVT. LTD. VS. ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	no of objection 1.book marking mandatory as per index with pagination 2. need every page sign	siddharth bhatli

354	28-08-2024	0710102106842022(No. of Docs 2)	0710102106842022/2	INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2023	CROWN TECHNO BUILD LLP VSATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	1.bookmarking mandatory. with page numbering	siddharth bhatli
355	28-08-2024	0710102106842022(No. of Docs 2)	0710102106842022/1	INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2023	CROWN TECHNO BUILD LLP VSATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	1.bookmarking mandatory with page number	siddharth bhatli
356	12/9/2024	0710102020022023(No. of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruvan Shah
357	12/9/2024	0710102020022023(No. of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruvan Shah
358	12/9/2024	0710102020022023(No. of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruvan Shah
359	12/9/2024	0710102020022023(No. of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruvan Shah
360	23-03-2023	0710102027432023(No. of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
361	23-03-2023	0710102027432023(No. of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	



362	23-03-2023	0710102027432023(No. of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
363	23-03-2023	0710102027432023(No. of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
364	10/9/2024	0710102068842024(No. of Docs 1)	0710102068842024/2	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2024	MS. NEERJA MEHTA VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. index page missed in pdf	nistha_gupta
365	3/8/2024	0710102067602024(No. of Docs 0)	0710102067602024/1	COMPANY PETITION IB (IBC)/537(ND)2024	JMDS LOGISTICS PRIVATE LIMITED VS. BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	
366	18-09-2024	0710102046202023(No. of Docs 1)	0710102046202023/20	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatanama 3 page no 5 date missed on vakalatanama 4 page no 8 date missed on vakalatanama 4 page no 5 paper cutting	nitin2042
367	6/9/2024	0710102055462024(No. of Docs 2)	0710102055462024/1	COMPANY PETITION IB (IBC)/447(ND)2024	MRS. DIVYA ARYA W/O MR. ASHWANI ARYA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	Section 94(1)	28-09-2024	no of objection 1. incomplete pdf uploaded 2. index page missed in pdf and book marking 3. book marking mandatory as per index with pagination	rmalik2301
368	6/9/2024	0710102055472024(No. of Docs 2)	0710102055472024/1	COMPANY PETITION IB (IBC)/438(ND)2024	MR. ASHWANI ARYA S/O LATE SH. GL ARYA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	28-09-2024	no of objection 1. incomplete pdf uploaded 2. index page missed in pdf and book marking 3. book marking mandatory as per index with pagination	rmalik2301

369	18-09-2024	0710102066092024(No. of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write &&quot; affidavit &&quot; at the place of document type instead of proof of service on line portal	niclegal
370	25-09-2024	0710102090052019(No. of Docs 1)	0710102090052019/12	COMPANY PETITION IB (IBC)/1285(ND)2019	BINDALS MERCHANDISE VS. THREE PLANTINUM SOFTECH (P) LTD	IBC Under Sec 9	28-09-2024	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pages. 3.index pagination missing. 4.wrong adjust pages no 51,52, 5.order missing. 6.need every pages ocr.	Rajendra1979
371	20-09-2024	0710200400532008(No. of Docs 3)	0710200400532008/22	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	28-09-2024	no of objection volume 1 1. ocr missed in pdf of both volume 2. page no 52 to 78 and page no 86 to 112 and page no 117 to 119 123 to 125 133 to 138 150 to 165 168 to 169 172 174 to 190 hindi pages need english translate copy 3 page no 4 and 5 wrong adjustment in alignment 4 page no 80 81 82 83 84 85 139 149 171 173 not readable volume 2 1. book marking mandatory as per index with pagination 2 page no 191 wrong adjustment in alignment 3. page no 194	saxena&saxena
372	4/6/2018	0710102409302018(No. of Docs 0)	0710102409302018/13	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	28-09-2024	no of objection 1.pagination missed in book marking as per index 2.improper book marking as per index 3.book marking need as per index with pagination 4 index need book marking 5 index page need sign at the place of counsel detail	

373	6/9/2024	0710200400552007(No. of Docs 4)	0710200400552007/7	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	28-09-2024	no of objection 1. need to separate all different document like reply rejoinder and affidavit with along proof of service 2. ocr missed in pdf reply and rejoinder and annexures pages 3. pagination missed in book marking as per index 4. index missed in pdf and book marking also	sthaviasthana
374	12/9/2024	0710102056982023(No. of Docs 2)	0710102056982023/7	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.insex page missed sign at the place of counsel detail 3.missed every page sign of rejoinder 4 pagination missed in pdf and index	Adv Aditya
375	18-09-2024	0710102066092024(No. of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write &&quot; affidavit &&quot; at the place of document type instead of proof of service on line portal	niclegal
376	18-09-2024	0710102066092024(No. of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write &&quot; affidavit &&quot; at the place of document type instead of proof of service on line portal	niclegal

377	18-09-2024	0710102066092024(No. of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write &quot; affidavit &quot; at the place of document type instead of proof of service on line portal	niclegal
378	18-09-2024	0710102066092024(No. of Docs 5)	0710102066092024/3	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1. merge the file in one pdf 2 affidavit missed in pdf 3. affidavit not uploaded	niclegal
379	12/9/2024	0710102069162023(No. of Docs 1)	0710102069162023/3	COMPANY APPEAL(COMPANIES ACT)/269(ND)2023	PRATIBHA PRINTOPACK PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 notary mismatched with verification page no 6	9899708650
380	25-09-2024	0710102065632024(No. of Docs 2)	0710102065632024/1	TRANSFER APPLICATION (IBC)/49(PB)2024	DEEPINDER SINGH BEDI	Rule16(d),NCLT Rules,2016 IBC	28-09-2024	1.bookmarking mandatory. with page numbering	lawjpv
381	23-09-2024	0710102056662024(No. of Docs 3)	0710102056662024/1	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2024	AMIT JAIN VS. DEEPAK MAINI	Sec 60(5)	28-09-2024	1.double pagination wrong in pdf.	Ashutosh Gupta
382	21-09-2024	0710102056032024(No. of Docs 5)	0710102056032024/4	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. missed every page sign of reply 3. page no 88 to 120 double pagination 4 page no 132 to 156 double pagination 5 page no 170 168 162 pages are paper cutting	sahil@sgclegal.in
383	12/9/2024	0710102044072024(No. of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
384	12/9/2024	0710102044072024(No. of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
385	12/9/2024	0710102044072024(No. of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
386	12/9/2024	0710102044072024(No. of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher

387	9/9/2024	0710102107572023(No. of Docs 1)	0710102107572023/2	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	28-09-2024	1.25rs welfare ticket and 3rs court fee missing in vakalatnama.	gusainabhi
388	2/9/2024	0710102107252023(No. of Docs 1)	0710102107252023/2	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	28-09-2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
389	30-11-2023	0710102102932023(No. of Docs 0)	0710102102932023/2	INTERLOCUTORY APPLICATION (I.B.C)/6689(ND)2023	SCIKNOW TECHNO SOLUTIONS LIMITED VS. MR. DINESH KUMAR GUPTA	Sec 49(2)	28-09-2024	no of objection 1 pagination missed in book marking as per index in both volume 2. page no 92 to 193 missed ocr 3 volume wise index missed in pdf 4 in volume 2 master index no needed only volume wise index needed page no 194 to 233	
390	6/9/2024	0710102105322023(No. of Docs 4)	0710102105322023/2	TRANSFER APPLICATION (IBC)/73(PB)2023	M/S SAYAM SHARES & SECURITIES PRIVATE LIMITED VS. IDBI BANK LTD	Rule16(d),NCLT Rules,2016 IBC	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. volume wise index missed in volume 1 with pagination in pdf and book marking also 3. volume wise index missed in volume 2 3 with pagination in pdf and book marking also 5 annexures pages missed sign with true copy	D&K Law
391	15-10-2023	0710102090422023(No. of Docs 0)	0710102090422023/1	COMPANY PETITION IB (IBC)/142(ND)2024	LIBERIUM GLOBAL RESOURCES PRIVATELIMITED VS. AMRITSAR MSW LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in annexures pages 3.annexures page missed sign with true copy	
392	4/9/2024	0710102034972020(No. of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
393	4/9/2024	0710102034972020(No. of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
394	4/9/2024	0710102034972020(No. of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
395	4/9/2024	0710102034972020(No. of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
396	23-09-2024	0710102065212020(No. of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78

397	23-09-2024	0710102065212020(No. of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
398	23-09-2024	0710102065212020(No. of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
399	23-09-2024	0710102065212020(No. of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
400	4/6/2018	0710102409092018(No. of Docs 0)	0710102409092018/12	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED	IBC under Sec 7	28-09-2024	no of objection 1. missed sign in index at the place of counsel detail	
401	12/9/2024	0710102071942024(No. of Docs 1)	0710102071942024/1	COMPANY APPLICATION(COMPANIES ACT)/201(PB)2024	DECOR INVESTMENTS&FINANCE PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
402	9/9/2024	0710102071512024(No. of Docs 2)	0710102071512024/2	INTERLOCUTORY APPLICATION (I.B.C)/4082(ND)2024	VIKAS LIFECARE LIMITED VS. ANIL PURI	Application under any other provisions- IBC	28-09-2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign.	MAPLEGAL
403	22-09-2024	0710102070302021(No. of Docs 1)	0710102070302021/3	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS	Sec 60(5)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	DhruvPande9
404	11/9/2024	0710102071282024(No. of Docs 1)	0710102071282024/1	INTERLOCUTORY APPLICATION (I.B.C)/4325(ND)2024	VIVEK PARTI VS. AGGARWAL ESTATE MANAGEMENT CO.	Sec 60(5)	28-09-2024	no of objection 1.order missing. 2.need every pages sign and true copy in Annexure.	karangandhii
405	20-09-2024	0710102070602024(No. of Docs 2)	0710102070602024/2	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON-DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. petition need nclt last compliance order 3. missed sign of every pages of pdf	9250922672
406	20-09-2024	0710102070602024(No. of Docs 2)	0710102070602024/1	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON-DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. petition need nclt last compliance order	9250922672
407	10/9/2024	0710102070512024(No. of Docs 1)	0710102070512024/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2024	MR ATUL NATH VS. M/S ASHOK MANUFACTURING COMPANY	Rule 11 of NCLT	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign 3 index page also need in book marking	nistha_gupta
408	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301

409	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
410	26-07-2024	0710102015682022(No. of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
411	27-08-2024	0710102094982019(No. of Docs 1)	0710102094982019/3	COMPANY PETITION IB (IBC)/1536(ND)2019	SK SYSTEMS PRIVATE LIMITED VS. ALLIED ENERGY SYSTEMS PVT. LTD.	IBC Under Sec 9	27-09-2024	no of objection 1. book marking mandatory as per index with pagination	Aditya Trehan
412	9/9/2024	0710102073882020(No. of Docs 1)	0710102073882020/6	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	MADAN KUMAR GOEL VSBHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY	Sec 60(5)	27-09-2024	1.incomplete file, only POS uploaded	AG
413	26-09-2024	0710102000282022(No. of Docs 2)	0710102000282022/1	INTERLOCUTORY APPLICATION (I.B.C)/26(PB)2022	AARCITY BUILDERS PRIVATE LIMITED VSSWATI MERCHANTS PRIVATE LIMITED	Sec 60(5)	27-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 petition need nclt last compliance order	kunal.godhwani
414	21-06-2023	0710102054262023(No. of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
415	21-06-2023	0710102054262023(No. of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
416	21-06-2023	0710102054262023(No. of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
417	21-06-2023	0710102054262023(No. of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
418	12/3/2024	0710102021702024(No. of Docs 0)	0710102021702024/5	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANIJ & COAL NAGPUR PRIVATE LIMITED VS. GLOBUS SPIRITS LIMITED	IBC Under Sec 9	27-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	
419	10/8/2024	0710102069772024(No. of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &quot; affidavit &quot; at the place of proof of service	
420	10/8/2024	0710102069772024(No. of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &quot; affidavit &quot; at the place of proof of service	

421	10/8/2024	0710102069772024(No. of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &&quot; affidavit &&quot; at the place of proof of service	
422	10/8/2024	0710102069772024(No. of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &&quot; affidavit &&quot; at the place of proof of service	
423	23-09-2024	0710102017592024(No. of Docs 2)	0710102017592024/6	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	26-09-2024	No of objection 1. book marking mandatory as per index with pagination	FANISHKJAIN
424	12/9/2024	0710102057202024(No. of Docs 2)	0710102057202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3477(ND)2024	SAJJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 66(1)	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed ocr in pdf 5.page no 142 3 rs court fee and 25 rs welfare fee missed on vakalatanama	sidharthsingh89
425	23-09-2024	0710102015702024(No. of Docs 2)	0710102015702024/5	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-09-2024	no of objection 1. incomplete book marking as per index with pagination 2 Page no 68 to 107 missed ocr 3. annexures every page missed sign at the place true copy	lexalliance.jitesh
426	11/9/2024	0710102075122024(No. of Docs 2)	0710102075122024/1	INTERLOCUTORY APPLICATION (I.B.C)/4400(ND)2024	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL	Section 60(5)	26-09-2024	1.incomplete file.	AAVNA.LEGAL
427	24-09-2024	0710102046852024(No. of Docs 2)	0710102046852024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2024	CRYSTAL CITY DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	anirudhdas
428	16-09-2024	0710102035302024(No. of Docs 1)	0710102035302024/2	RESTORATION APPLICATION (IBC)/49(ND)2024	SGM STEELS PRIVATE LIMITED.	Application under any other provisions- IBC	26-09-2024	1.bookmarking mandatory.	Advocatebharti@17
429	30-08-2024	0710102067792023(No. of Docs 3)	0710102067792023/4	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	26-09-2024	1.incomplete file. please do proper filing	8750993648
430	7/9/2024	0710102077772023(No. of Docs 1)	0710102077772023/3	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2023	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Application under any other provisions- IBC	26-09-2024	1.bookmarking mandatory.	sanand665



431	7/9/2024	071010207772023(No. of Docs 2)	071010207772023/4	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2023	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Application under any other provisions- IBC	26-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.notary missing in affidavit.	prashantkatara
432	23-09-2024	0710102075042023(No. of Docs 2)	0710102075042023/12	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	26-09-2024	kindly file as IA.	SADAPURNA18
433	24-09-2024	0710102037282024(No. of Docs 3)	0710102037282024/2	COMPANY APPEAL(COMPANIES ACT)/92(ND)2024	ARSH BUILDWELL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	26-09-2024	no of objection 1. incomplete file 2.index page missed in pdf 3 only order and proof of service uploaded	anujksinha
434	27-08-2024	0710102068272024(No. of Docs 2)	0710102068272024/1	INTERLOCUTORY APPLICATION (I.B.C)/4186(ND)2024	VIVEK PARTI	Sec 60(5)	26-09-2024	no of objection 1 book marking mandatory as per index with pagination 2.sign missed on index 3. need every pages sign of written submission	karangandhii
435	23-09-2024	0710102028232023(No. of Docs 2)	0710102028232023/3	INTERLOCUTORY APPLICATION (I.B.C)/1735(ND)2023	SUNEET GUPTA VS. VIKAS GARG LIQUIDATOR	Sec 60(5)	26-09-2024	1.bookmarking mandatory.	prashantkatara
436	19-09-2024	0710102042712024(No. of Docs 5)	0710102042712024/3	COMPANY PETITION IB (IBC)/276(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KKSPUN INDIA LIMITED	IBC under Sec 7	26-09-2024	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pages. 3.index missing all volume. 4.need every pages sign.	sss
437	21-09-2024	0710102076462023(No. of Docs 2)	0710102076462023/12	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	26-09-2024	1.bookmarking mandatory. with page numbering and OCR	tewariamitabh
438	18-09-2024	0710102077152023(No. of Docs 3)	0710102077152023/45	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	26-09-2024	no of objection 1 page no 249 to 252 missed ocr in pdf 2. page no 257 to 304 missed ocr in pdf 3. 1 rs court fee missed on vakalatanama	shubhampaliwal
439	22-09-2024	0710102049342024(No. of Docs 1)	0710102049342024/2	COMPANY PETITION IB (IBC)/341(ND)2024	FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking and pdf also 3. 1 rs court fee and 25 rs welfare fee missed on vakalatanama missed	agirgupta
440	18-09-2024	0710102085082020(No. of Docs 4)	0710102085082020/7	INTERLOCUTORY APPLICATION (I.B.C)/3698(PB)2020	ASHOK KUMAR GUPTA VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT (PMLA)	Rule 11 of NCLT, 2016	25-09-2024	no of objection 1 page no 1 to 26 missed ocr in pdf 2. page no 122 to 160 missed ocr in pdf 3. page no 299 to 316 missed ocr in pdf 4 page no 317-358 add in volume 3 but this page also add in volume 2 5 page no 367 to 463 missed ocr	zohabhossain

441	18-09-2024	0710102051552024(No. of Docs 1)	0710102051552024/1	COMPANY PETITION IB (IBC)/478(ND)2024	MADHAVAN BALAKRISHNAN VS. MULTITEX FLITRATION ENGINEERS LTD.	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write &&quot; affidavit &&quot; on dms portal instead of &&quot; proof of service &&quot;	bhavanaduhoon
442	19-09-2024	0710102051502024(No. of Docs 2)	0710102051502024/2	CONTEMPT PETITION (IBC)/18(ND)2024	RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL VS. ARUN BHALLA	Rule 11 of NCLT, 2016	25-09-2024	1.bookmarking mandatory.	satishrai
443	21-09-2024	0710102028632024(No. of Docs 1)	0710102028632024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-09-2024	1.incomplete file.	manishsohal
444	19-09-2024	0710102029382024(No. of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	25-09-2024	1.kindly file IA.	TrustLegal1
445	6/9/2024	0710102168832019(No. of Docs 2)	0710102168832019/6	COMPANY PETITION IB (IBC)/12(PB)2020	DOLPHIN RESOURCES PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	MEHROTRANUBH AV
446	21-09-2024	0710102025282020(No. of Docs 2)	0710102025282020/5	INTERLOCUTORY APPLICATION (I.B.C)/1619(ND)2020	PRADEEP UPADHYAY	Sec 60(5),Sec 60(5)	25-09-2024	1.bookmarking mandatory.	RAJEEVTIWARI
447	6/9/2024	0710102401402016(No. of Docs 1)	0710102401402016/28	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDLWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	25-09-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
448	23-09-2024	0710102070102024(No. of Docs 1)	0710102070102024/1	INTERLOCUTORY APPLICATION (I.B.C)/4078(PB)2024	PRADEEP KUMAR RAY	Application under any other provisions- IBC	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr of ANNEXURE-A4 to A5 of page no 12 to 20	Shubham777
449	21-09-2024	0710102031312023(No. of Docs 2)	0710102031312023/10	INTERLOCUTORY APPLICATION (I.B.C)/2475(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS. AMANDEEP SINGH SRAN	Application under any other provisions- IBC	25-09-2024	no of objection 1.pagination missing in bookmarking. 2.order missing.	expletuslegal
450	19-09-2024	0710102018362020(No. of Docs 2)	0710102018362020/3	COMPANY APPLICATION(IBC)/1169(ND)2020	AJAY MAKKAR VS. GENESIS INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	24-09-2024	1.incomplete file.	akhil.shankhwar1
451	18-09-2024	0710102094392021(No. of Docs 2)	0710102094392021/11	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	24-09-2024	no of objection 1. amend memo parties need nclt last compliance order 2. delete extra same copy of pdf in proof of service 3. affidavit missed in pdf	akshaygupta
452	19-09-2024	0710102002242024(No. of Docs 1)	0710102002242024/2	COMPANY APPEAL(COMPANIES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007

453	19-09-2024	0710102002242024(No. of Docs 1)	0710102002242024/3	COMPANY APPEAL(COMPANIES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007
454	18-09-2024	0710102000152016(No. of Docs 2)	0710102000152016/6	COMPANY PETITION (COMPANIES ACT)/689(PB)2016	MGF DEVELOPMENTS LIMITED VS EMAAR MGF LAND LIMITED	Sec. 241(1)	24-09-2024	no of objection 1. only NCLT Receipt uploaded file not uploaded 2 uploaded the file	tusharnaga5
455	20-09-2024	0710102001432022(No. of Docs 2)	0710102001432022/4	INTERLOCUTORY APPLICATION (I.B.C)/1305(ND)2022	CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	bhavanaduhoon
456	20-09-2024	0710102001432022(No. of Docs 1)	0710102001432022/3	INTERLOCUTORY APPLICATION (I.B.C)/1305(ND)2022	CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf.	bhavanaduhoon
457	19-09-2024	0710102009102021(No. of Docs 2)	0710102009102021/6	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	24-09-2024	1.incomplete file.	rajivdewan
458	13-09-2024	0710102052632023(No. of Docs 3)	0710102052632023/1	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	REKHA SAXENA VS. GLADE DEVELOPERS PRIVATE LIMITED	Sec. 59	23-09-2024	all file separately.	sonalijoon
459	9/9/2024	0710102053132023(No. of Docs 2)	0710102053132023/17	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
460	17-09-2024	0710102049012024(No. of Docs 2)	0710102049012024/2	COMPANY PETITION IB (IBC)/384(ND)2024	YES BANK LIMITED VS. PRIYANKA MALHOTRA	Section 95(1)	23-09-2024	no of objection 1.need every pages sign. 2.1rs court fees missing in vakalatnama.	harshit@dehadrai.in
461	9/9/2024	0710102053132023(No. of Docs 2)	0710102053132023/18	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
462	3/9/2024	0710102053272024(No. of Docs 1)	0710102053272024/1	COMPANY PETITION (COMPANIES ACT)/131(ND)2024	ASHEESH MATHUR VS. YAMUNA BAGH RESORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec 272 of the Companies Act , 2013	23-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.need every pages sign.	AAYUSAXENA
463	6/9/2024	0710102052682024(No. of Docs 1)	0710102052682024/3	COMPANY PETITION (COMPANIES ACT)/113(ND)2024	ANIL KUMAR JOHRI VS. MOHIT PHULL	Sec. 241(1),Sec. 242(4)	23-09-2024	no of objection 1. COMPLIANCE OF ORDER DT. 02.07.2024 PASSED BY THIS HON'BLE TRIBUNAL which you mention in index missed in pdf	monishsatyam
464	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

465	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
466	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
467	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
468	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
469	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
470	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

471	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
472	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
473	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
474	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
475	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
476	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

477	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
478	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
479	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
480	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
481	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
482	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

483	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
484	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
485	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
486	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
487	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
488	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

489	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
490	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
491	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
492	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
493	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
494	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09



495	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
496	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
497	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
498	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
499	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
500	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

501	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
502	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
503	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
504	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
505	4/9/2024	0710102083922023(No. of Docs 2)	0710102083922023/1	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	20-09-2024	1.incomplete file.	advcsyadav
506	13-09-2024	0710102086772023(No. of Docs 1)	0710102086772023/1	INTERLOCUTORY APPLICATION (I.B.C)/407(ND)2024	BANI KUMAR RANA VS. GYAN CHANDRA MISRA	Sec 60(5)	20-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	csanand22
507	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

508	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
509	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
510	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
511	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
512	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
513	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

514	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
515	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
516	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
517	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
518	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
519	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

520	6/9/2024	0710102050002024(No. of Docs 1)	0710102050002024/2	INTERLOCUTORY APPLICATION (I.B.C)/3161(PB)2024	MR. BIHARI LAL CHAKRAVARTI INTERIM RESOLUTION PROFESSIONAL (IRP) VS. ADDITIONAL DIRECTOR GENERAL OF GOODS AND SERVICES TAX & ORS.	Sec 60(5)	20-09-2024	no of objection 1. missed 3 rs court fee and 25 rs welfare missed on vakalatanama	trinitylaw
521	31-08-2024	0710102051832024(No. of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
522	31-08-2024	0710102051832024(No. of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
523	31-08-2024	0710102051832024(No. of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
524	31-08-2024	0710102051832024(No. of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
525	12/9/2024	0710102057662024(No. of Docs 2)	0710102057662024/2	INTERLOCUTORY APPLICATION (I.B.C)/3517(ND)2024	SAJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 43(1) r/w Sec 44 (1)	20-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed ocr in pdf 5.page no 142 3 rs court fee and 25 rs welfare fee missed on vakalatanama 6 need every page sign of reply 7 sequence pagination in pdf in same alignment	sidharthsingh89
526	3/9/2024	0710102059082024(No. of Docs 1)	0710102059082024/1	INTERLOCUTORY APPLICATION (I.B.C)/4011(ND)2024	SM MILKOSE LIMITED & ANR. VS. DEPUTY COMMISSIONER OF INCOME TAX AND ANR	Sec 60(5)	20-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	wittonslaw
527	11/9/2024	0710102063432024(No. of Docs 1)	0710102063432024/1	INTERLOCUTORY APPLICATION (I.B.C)/4172(ND)2024	VIPIN AGGARWAL	Rule 11 of NCLT, 2016	20-09-2024	no of objection 1.bookmarking mandatory. 2.order missing.	devganabhishek
528	3/9/2024	0710102060362023(No. of Docs 2)	0710102060362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4617(ND)2023	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	Sec 66(1)	20-09-2024	no of objection. 1.bookmarking mandatory.	karangandhii
529	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

530	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
531	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
532	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
533	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
534	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
535	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

536	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
537	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
538	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
539	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
540	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
541	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

542	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
543	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
544	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
545	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
546	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
547	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09



548	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
549	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
550	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
551	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
552	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
553	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

554	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
555	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
556	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
557	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
558	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
559	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

560	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
561	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
562	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
563	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
564	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
565	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

566	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
567	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
568	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
569	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
570	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV
571	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV
572	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV

573	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV
574	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV
575	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV
576	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV
577	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
578	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
579	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

580	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
581	12/9/2024	0710102081772023(No. of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
582	14-09-2024	0710102082612022(No. of Docs 1)	0710102082612022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-09-2024	no of objection 1. annexures pages missed sign with true copy of every pages 2. page no 45 are paper cutting 3.missed notary in affidavit	Deepaliadvocate
583	5/9/2024	0710102047572022(No. of Docs 3)	0710102047572022/8	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	20-09-2024	1.incomplete file.	kchatterjee
584	6/9/2024	0710102047132022(No. of Docs 2)	0710102047132022/3	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	20-09-2024	no of objection 1. bookmarking mandatory as per index with pagination 2. need every page sign of reply 3. verification and notary mismatched in affidavit 4. index page missed in book marking and pdf 5 delete extra same copy which you uploaded in proof of service 6 uploaded proof of service of reply reminder 1 due to index page missed in pdf we unable to send proper defect	D92532019
585	28-08-2024	0710102083782021(No. of Docs 2)	0710102083782021/7	COMPANY APPLICATION(COMPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	20-09-2024	1.bookmarking mandatory with page numbering	rrglawoffice
586	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV

587	31-08-2024	0710102000392021(No. of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBH AV
588	14-09-2024	0710102035802024(No. of Docs 5)	0710102035802024/1	COMPANY PETITION IB (IBC)/455(ND)2024	INDUSIND BANK LTD. VS. CROSSWAYS VERTICAL SOLUTIONS LIMITED	IBC under Sec 7	19-09-2024	no of objection 1. petition need nclt last compliance order of nclt 2. pagination missed in book marking	Vigil Juris
589	16-09-2024	0710102012582024(No. of Docs 2)	0710102012582024/1	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2024	ZICO ENVIROMENTAL SOLUTIONS PVT. LTD. VS. MR. SIDDHARTH JAIN	Rule 11 of NCLT	19-09-2024	no of objection 1. amended meme parties need nclt last compliance order	nishantkumar
590	16-09-2024	0710102029542024(No. of Docs 2)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign 3 pagination missed in index 4 index missed sign at the place of counsel detail 5 ocr missed in pdf	9899708650
591	1/4/2024	0710102027372024(No. of Docs 0)	0710102027372024/6	COMPANY PETITION (COMPANIES ACT)/83(ND)2024	MR. RITESH SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-09-2024	1.kindly file IA.	
592	29-08-2024	0710102058392023(No. of Docs 1)	0710102058392023/2	COMPANY APPEAL(COMPANIES ACT)/174(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SWARNA TECHNOFAB TRADING PVT LTD)	Sec 252 (1) - By Government Body	19-09-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory. 3.need every pages sign.	itdpuneetriai
593	30-08-2024	0710102067792023(No. of Docs 8)	0710102067792023/3	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	19-09-2024	no of objection 1. book marking mandatory as per index with pagination in all document 2. separate all the document in different slash no as like rejoinder petition and reply 3. paste ticket on blank side of vakalatnama	8750993648
594	31-08-2024	0710102063152024(No. of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
595	31-08-2024	0710102063152024(No. of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
596	31-08-2024	0710102063152024(No. of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
597	31-08-2024	0710102063152024(No. of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
598	6/9/2024	0710102042692024(No. of Docs 1)	0710102042692024/19	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	19-09-2024	no of objection 1. date missed on vakalatanama	akhilsachar65

599	12/9/2024	0710102037462024(No. of Docs 3)	0710102037462024/2	INTERLOCUTORY APPLICATION (I.B.C)/2285(ND)2024	RAJEEV DHINGRA VS. SANDEEP BHEL	Sec 43(1) r/w Sec 44 (1)	19-09-2024	no of objection 1. volume wise index page missed in book marking and pdf also in both volume 2 annexures pages missed sign with true copy page no 14 to 37 in vol 1 3. page no 115 116 117 120 121 124 125 126 128 129 131 132 not readable 4 annexure pages missed sign with true copy of volume 2	rkpandassociates
600	9/10/2024	0710102082602024(No. of Docs 1)	0710102082602024/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(ND)2024	RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION	Section 19(2) / Regulation 30	18-10-2024	no of objection 1.bookmarking mandatory. 2.cocument file name wrong upload in pdf.	Bhatnagarca
601	29-09-2020	0710102093032020(No. of Docs 0)	0710102093032020/10	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	18-10-2024	no of objection 1. hindi pages need english translate copy page no 27 37 38 39 54 56 57 58 2. welfare fee paste on blank side of vakalatanama 3. 1 rs court fee missed on vakalatanama	
602	9/10/2024	0710102157792019(No. of Docs 3)	0710102157792019/8	INTERLOCATORY APPLICATION (IBC)/1543(ND)2019	RGTL INDUSTRIES LIMITED VS. SAURABH RATHI	Sec 66(1)	18-10-2024	no of objection 1. ocr missed in reply	bajpaiankita86
603	17-09-2024	0710102080082024(No. of Docs 0)	0710102080082024/2	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	18-10-2024	No of objection (volume 1) 1. index page missed in book marking as per index 2. pagination missed in book marking as per index 3. need every page sign of reply 4 improper book marking as per index with pagination 5 annexure page missed sign with true copy 6 page no 44 46 47 49 50 to 95 missed ocr 7 page no 65 wrong alignment of adjustment of page 8 page no 46 to 64 double pagination (volume 2) 1. bookmarking mandatory as per index with pagination 2	
604	12/10/2024	0710102039902024(No. of Docs 1)	0710102039902024/5	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	18-10-2024	1.bookmarking mandatory.	vedalegal1
605	9/10/2024	0710102081772023(No. of Docs 2)	0710102081772023/10	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	18-10-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and final pdf submit in pdf.	Bbhargavi09



606	8/10/2024	0710102100342023(No. of Docs 2)	0710102100342023/5	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	18-10-2024	no of objection 1 pagination missed in book marking as per index 2 need every page sign of rejoinder 3 page no 48 to 50 missed ocr 4 page no 76 to 78 missed ocr 5 annexure pages missed sign with true copy	123
607	20-09-2023	0710102081772023(No. of Docs 0)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	18-10-2024	no of objection 1.bookmarking as per index. 2.document file name wrong upload in pdf.	
608	10/10/2024	0710102046462024(No. of Docs 1)	0710102046462024/1	COMPANY PETITION IB (IBC)/484(ND)2024	CENTRAL BANK OF INDIA VS. A S TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	17-10-2024	1.kindly file IA.	bkmdelhi
609	11/7/2023	0710102059232023(No. of Docs 0)	0710102059232023/3	COMPANY APPEAL(COMPANIES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	17-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed pagination in pdf and index page also 3. missed sign in index page 4 notary missed on affidavit	
610	27-07-2024	0710102065652024(No. of Docs 0)	0710102065652024/3	COMPANY PETITION IB (IBC)/464(ND)2024	M/S ANIL METALS THROUGH PROPRIETOR MR. GANGA RAM BISHNOI VS. KONNECT INFRATECH PRIVATE LIMITED	IBC Under Sec 9	17-10-2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr. 4. paper cutting pages no 40,41	
611	8/10/2024	0710102066462021(No. of Docs 1)	0710102066462021/8	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	17-10-2024	1.incomplete file.	IP Har meet Kaur
612	5/10/2024	0710102081772023(No. of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
613	8/10/2024	0710102047572022(No. of Docs 1)	0710102047572022/9	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	16-10-2024	1.kindly file IA.	kchatterjee
614	16-07-2024	0710102061522024(No. of Docs 0)	0710102061522024/1	INTERLOCUTORY APPLICATION (I.B.C)/4070(ND)2024	MR. ZUBAIR ALAM VS. M/S MSX MALL PRIVATE LIMITED	Sec 60(5)	16-10-2024	no of objection 1. verification missed in affidavit	
615	17-04-2024	0710102033342024(No. of Docs 0)	0710102033342024/3	COMPANY PETITION IB (IBC)/280(ND)2024	BANK OF BARODA VS. MR VIBHOR GUPTA	Section 95(1)	16-10-2024	1.court fee not showing.	

616	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
617	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
618	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal

619	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
620	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
621	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal

622	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
623	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
624	30-09-2024	0710102018002024(No. of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
625	14-10-2024	0710102063402023(No. of Docs 2)	0710102063402023/7	COMPANY PETITION IB (IBC)/502(ND)2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	16-10-2024	no of objection 1. index page missed in book marking as per index 2. pagination missed in book marking as per index	Priyasoni

626	9/10/2024	0710102057982022(No. of Docs 1)	0710102057982022/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	16-10-2024	1.index missing in bookmarking.	adv.shobhan.mahanti
627	15-10-2024	0710102026332024(No. of Docs 2)	0710102026332024/9	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2 page no 13 and 14 to 19 not readable 3 page no 25 to 29 not readable 4 page no 48 to 53 not readable 5 annexures pages missed sign with true copy	nikhilswami85
628	10/9/2021	0710102015192021(No. of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
629	10/9/2021	0710102015192021(No. of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar

630	10/9/2021	0710102015192021(No. of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
631	10/9/2021	0710102015192021(No. of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
632	20-05-2023	0710102046002023(No. of Docs 0)	0710102046002023/7	COMPANY PETITION IB (IBC)/437(ND)2023	NORTHERN ARC CAPITAL LIMITED VS. SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	16-10-2024	no of objection 1. mismatched pagination in book marking and index pdf A TO B , 1 TO 10 IN PDF AND 1 TO 2 , 3 TO 10 2. INDEX PAGE MISSED IN BOOK MARKING 3. PAGE NO 16 AND 17 NOT READABLE	
633	18-01-2019	0710102004062019(No. of Docs 0)	0710102004062019/8	COMPANY PETITION (COMPANIES ACT)/11(PB)2019	ANKIT NARANG VS. MALL BULDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sub-section (I) of section 230	16-10-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	
634	2/10/2024	0710102084352024(No. of Docs 0)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed sign at the place of counsel detail in index of pdf	

635	20-05-2023	0710102046002023(No. of Docs 0)	0710102046002023/8	COMPANY PETITION IB (IBC)/437(ND)2023	NORTHERN ARC CAPITAL LIMITED VS. SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	16-10-2024	NO OF OBJECTION 1. INDEX PAGE MISSED IN BOOK MARKING 2.PAGE NO 15 AND 16 NOT READABLE 3 PAGE NO 21 TO 24 DOUBLE PAGINATION 4 PAGE NO 25 WRONG ALIGNMENT OF ADJUSTMENT OF PAGE	
636	5/10/2024	0710102081772023(No. of Docs 1)	0710102081772023/7	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking mandatory as per index with pagination 2. need to write &quot; any another document &quot; at the place of &quot;proof of service &quot; 3. need sign at the place of counsel detail of index page	Bbhargavi09
637	5/10/2024	0710102081772023(No. of Docs 1)	0710102081772023/8	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign at the place of counsel detail of index page	Bbhargavi09
638	5/10/2024	0710102081772023(No. of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
639	5/10/2024	0710102081772023(No. of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09

640	10/10/2024	0710102032642023(No. of Docs 2)	0710102032642023/44	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	16-10-2024	no of objection 1. date missed on vakalatanama	vishishtnclt
641	13-10-2024	0710102037962024(No. of Docs 2)	0710102037962024/2	COMPANY PETITION (COMPANIES ACT)/100(ND)2024	KUMKUM SANYAL VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. pagination incomplete in pdf of index	Bhuwan Singh
642	5/10/2024	0710102081772023(No. of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
643	7/10/2024	0710102052472022(No. of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
644	7/10/2024	0710102052472022(No. of Docs 3)	0710102052472022/23	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagination missed in book marking as per index in both volume 2 double pagination page no 162 to 173 missed ocr 3 page no 174 to 192 missed ocr 4 page no 203 to 277 missed ocr 5 page no 282 to 284 missed ocr 6 page no 193 page not readable 7 double pagination page no 209 to 237	rajat.bhardwaj
645	7/10/2024	0710102052472022(No. of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
646	7/10/2024	0710102052472022(No. of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
647	7/10/2024	0710102052472022(No. of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9



648	4/10/2024	0710102099922019(No. of Docs 1)	0710102099922019/15	COMPANY PETITION IB (IBC)/1592(ND)2019	MRS.ANITA MEHTA VS. M/S LOTUS INFRAESTATES PRIVATE LIMITED	IBC under Sec 7	15-10-2024	no of objection 1. book marking mandatory as per index with pagination	centrik
649	7/10/2024	0710102070742023(No. of Docs 1)	0710102070742023/4	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	15-10-2024	no of objection 1. 1 rs court fee missed on vakalatanama	kunalsharma
650	4/11/2022	0710102091122022(No. of Docs 0)	0710102091122022/1	INTERLOCUTORY APPLICATION (I.B.C)/5427(ND)2022	VIVEK PARTI	Rule 11 of NCLT, 2016	15-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
651	7/10/2024	0710102093922022(No. of Docs 2)	0710102093922022/22	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	15-10-2024	no of objection 1. order missed which mention in index 13.09.2024;	ashishgupta2310
652	8/10/2020	0710102096332020(No. of Docs 0)	0710102096332020/18	COMPANY PETITION IB (IBC)/1018(ND)2020	AMIT GOEL VS. CMYK PRINTECH LIMITED	IBC under Sec 7	15-10-2024	No of objection 1. book marking mandatory as per index with pagination 2. missed nclt last compliance oder	
653	12/9/2024	0710102078982024(No. of Docs 0)	0710102078982024/1	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	15-10-2024	no of objection 1. need not file &quot;affidavit &quot; in proof of service uploading time 2. annexures pages missed sign of pdf page no 3 to 28 3. mismatched pagination of book marking page no 3 to 5 change into 3 to 28	
654	7/9/2024	0710102077212024(No. of Docs 0)	0710102077212024/1	INTERLOCUTORY APPLICATION (I.B.C)/4496(ND)2024	ALTANOVA INDIA PRIVATE LIMITED VS. JMD PRECISION EQUIPMENTS PRIVATE LIMITED	Sec 60(5)	15-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
655	5/10/2024	0710102052752024(No. of Docs 1)	0710102052752024/1	TRANSFER APPLICATION/39(PB)2024	DILIPKUMAR MOHANLAL SUCHAK VS. SHARMILA BHARATKUMAR SUCHAK	Rule16(d),NCLT Rules,2016	15-10-2024	no of objection 1. index page missed in pdf 2. index page missed in book marking 3. 25 rs welfare fee missed and 3 rs court fee missed on vakalatanama 4 pagination missed in book marking also 5 date missed on vakalatanama	Ranitbasu
656	8/10/2024	0710102012492022(No. of Docs 1)	0710102012492022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-10-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	Gsvlegal
657	5/10/2024	0710102052762024(No. of Docs 1)	0710102052762024/1	TRANSFER APPLICATION/40(PB)2024	DILIPKUMAR MOHANLAL SUCHAK VS. RAKESH BHARATKUMAR SUCHAK	Rule16(d),NCLT Rules,2016	15-10-2024	no of objection 1.pagination missed in book marking 2. index page missed in pdf 3. index page missed in book marking 4 pagination missed in pdf 5 25 rs welfare fee and 3 rs court fee missed on vakalatanama	Ranitbasu

658	8/10/2024	0710102019492022(No. of Docs 2)	0710102019492022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/55(ND)2022	ELEGANT KAR ACCESORIES PRIVATE LIMITED VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Rule 11 of NCLT	15-10-2024	no of objection 1.need every pages sign. 2.need every pages ocr.	purveshbuttan@g mail.
659	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
660	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
661	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
662	7/10/2024	0710102057982022(No. of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mah anti
663	2/4/2021	0710102026372021(No. of Docs 0)	0710102026372021/8	INTERLOCUTORY APPLICATION (I.B.C)/1678(ND)2021	CHANDRAPRKASH VS. GEM BATTERIES PRIVATE LIMITED	19(2)	14-10-2024	no of objection 1. ocr missed in pdf reply and order 2 ocr missed in pdf	
664	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
665	7/10/2024	0710102057982022(No. of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mah anti
666	7/10/2024	0710102057982022(No. of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mah anti
667	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
668	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
669	7/10/2024	0710102057982022(No. of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mah anti
670	7/10/2024	0710102028632024(No. of Docs 1)	0710102028632024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-10-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	manishsohal
671	12/9/2024	0710102081772023(No. of Docs 1)	0710102081772023/5	COMPANY PETITION	GREENSTAT HYDROGEN	Sec. 131(1)	14-10-2024	no of objection 1.	Bbhargavi09
672	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB	GRAVITATE VENTURES	IBC Section 59	14-10-2024	no of objection 1.index	F9989

673	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
674	30-09-2024	0710102019282022(No. of Docs 1)	0710102019282022/5	COMPANY PETITION IB (IBC)/213(PB)2022	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
675	30-09-2024	0710102019302022(No. of Docs 1)	0710102019302022/5	COMPANY PETITION IB (IBC)/216(PB)2022	MUTHOOT FINCORP LIMITED VS. RAM NIWAS LATHER	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
676	30-09-2024	0710102019312022(No. of Docs 1)	0710102019312022/6	COMPANY PETITION IB (IBC)/215(PB)2022	MUTHOOT FINCORP LIMITED VS. SAJJAN SINGH BENIWAL	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
677	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
678	12/9/2024	0710102081772023(No. of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
679	12/9/2024	0710102081772023(No. of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
680	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
681	12/9/2024	0710102081772023(No. of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
682	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
683	13-05-2023	0710102043802023(No. of Docs 0)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	14-10-2024	no of objection. 1.document file name wrong upload in pdf. 2.need every pages sign and true copy in Annexure.	
684	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
685	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989

686	14-05-2024	0710102042322024(No. of Docs 0)	0710102042322024/1	COMPANY PETITION IB (IBC)/656(ND)2024	ASHOK KUMAR SINHA (HUF) AND ORS. VS. IMPERIA STRUCTURES LIMITED ,ASHOK KUMAR SINHA (HUF) AND ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	14-10-2024	1.wrong file contact registry 01124361890. As per the pdf need to file as fresh application or petition. mot as additional documents	
687	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
688	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
689	5/10/2024	0710102034852024(No. of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
690	7/10/2024	0710102003942023(No. of Docs 1)	0710102003942023/8	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3 index page missed in pdf also	GLOBIZ
691	5/10/2024	0710102023542024(No. of Docs 2)	0710102023542024/3	RESTORATION APPLICATION (IBC)/38(ND)2024	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	10/10/2024	No of objection 1. book marking mandatory as per index with pagination 2. notary missed in affidavit 3 verification missed in affidavit	atul9555
692	4/10/2024	0710102106372022(No. of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mah anti
693	4/10/2024	0710102106372022(No. of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mah anti
694	4/10/2024	0710102106372022(No. of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mah anti
695	4/10/2024	0710102106372022(No. of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mah anti
696	4/10/2024	0710102106372022(No. of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mah anti

697	4/10/2024	0710102106372022(No. of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
698	4/10/2024	0710102106372022(No. of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
699	4/10/2024	0710102106372022(No. of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
700	3/10/2024	0710102018782023(No. of Docs 2)	0710102018782023/5	COMPANY PETITION (COMPANIES ACT)/58(ND)2023	ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec. 213	10/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.pagiatnion missing in index.	satishrai
701	3/10/2024	0710102018782023(No. of Docs 2)	0710102018782023/5	COMPANY PETITION (COMPANIES ACT)/58(ND)2023	ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec. 213	10/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.pagiatnion missing in index.	satishrai
702	3/10/2024	0710102018782023(No. of Docs 2)	0710102018782023/5	COMPANY PETITION (COMPANIES ACT)/58(ND)2023	ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec. 213	10/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.pagiatnion missing in index.	satishrai
703	3/10/2024	0710102018782023(No. of Docs 2)	0710102018782023/5	COMPANY PETITION (COMPANIES ACT)/58(ND)2023	ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec. 213	10/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.pagiatnion missing in index.	satishrai
704	26-09-2024	0710102023242023(No. of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
705	26-09-2024	0710102023242023(No. of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com

706	26-09-2024	0710102023242023(No. of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
707	26-09-2024	0710102023242023(No. of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
708	3/10/2024	0710102023232023(No. of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
709	3/10/2024	0710102023232023(No. of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
710	3/10/2024	0710102023232023(No. of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
711	3/10/2024	0710102023232023(No. of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
712	26-09-2024	0710102023262023(No. of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
713	26-09-2024	0710102023262023(No. of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com

714	26-09-2024	0710102023262023(No. of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
715	26-09-2024	0710102023262023(No. of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
716	26-09-2024	0710102023272023(No. of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
717	26-09-2024	0710102023272023(No. of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
718	26-09-2024	0710102023272023(No. of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
719	26-09-2024	0710102023272023(No. of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
720	4/10/2024	0710102029332023(No. of Docs 4)	0710102029332023/2	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	10/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. application need nclt last compliance order 3. ocr missed in pdf 4 index page missed in pdf 5 both the document filled separately in different slash number	Advocateavnish
721	26-09-2024	0710102079252023(No. of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com

722	26-09-2024	0710102079252023(No. of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
723	26-09-2024	0710102079252023(No. of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
724	26-09-2024	0710102079252023(No. of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
725	5/10/2024	0710102017592024(No. of Docs 2)	0710102017592024/7	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	10/10/2024	No of objection 1. page no 2 and 3 missed sign 2. COMPLIANCE ORDER DATED 07.08.2024 which mention in index missed	karangandhii
726	5/10/2024	0710102023542024(No. of Docs 2)	0710102023542024/2	RESTORATION APPLICATION (IBC)/38(ND)2024	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	10/10/2024	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. NOTARY MISSED IN AFFIDAVIT 3 VERIFICATION MISSED IN AFFIDAVIT	atul9555
727	3/6/2024	0710102048422024(No. of Docs 0)	0710102048422024/4	CONTEMPT PETITION(COMPANIES ACT)/12(ND)2024	GHANSHYAM DASS TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	10/10/2024	no of objection 1.page no 23 need to write in book marking 2. reply need every page sign 3 page no 70 to 74 change at the place in book marking 7 to 74	
728	4/10/2024	0710102010032024(No. of Docs 1)	0710102010032024/22	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	9/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.document file name wrong upload in pdf.	azeem2112
729	3/10/2024	0710102007622024(No. of Docs 2)	0710102007622024/1	INTERLOCUTORY APPLICATION (I.B.C)/471(ND)2024	CJ DARCL LOGISTIC LTD VSM/S HINDUSTAN PAPPER CORPORATION LTD	Sec 60(5)	8/10/2024	no of objection 1. incomplete book marking 2. pagination missed in book marking as per index 3. ocr missed in reply and annexures pages	ayushbhatia
730	24-09-2024	0710102007162024(No. of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
731	24-09-2024	0710102007162024(No. of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
732	24-09-2024	0710102007162024(No. of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090



733	24-09-2024	0710102007162024(No. of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
734	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
735	3/10/2024	0710102106902023(No. of Docs 2)	0710102106902023/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/7(ND)2024	RKG FINVEST LIMITED VSBEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/10/2024	no of objection 1. mismatched CP No. (IB) year online portal and internal pdf	advswarnika aggarwal
736	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
737	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
738	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
739	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
740	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
741	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
742	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
743	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
744	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
745	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
746	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
747	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
748	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
749	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
750	27-03-2024	0710102025882024(No. of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	

751	7/10/2024	0710102050272022(No. of Docs 2)	0710102050272022/14	COMPANY APPEAL(COMPANIES ACT)/219(ND)2022	BN ENTERPRISES VS. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NCT OF DELHI & HARYANA	Sec 252 (3)	8/10/2024	no of objection 1. need name, sign on the last pages of written submission	rkpandassociates
752	3/10/2024	0710102057322023(No. of Docs 2)	0710102057322023/3	COMPANY PETITION IB (IBC)/684(ND)2023	DE BONO FLEXCOM INDIA LIMITED	IBC Under Sec 10	8/10/2024	no of objection 1. improper book marking as per index with pagination 2. need every pages sign of rejoinder	RITU1171
753	3/6/2024	0710102048422024(No. of Docs 0)	0710102048422024/5	CONTEMPT PETITION(COMPANIES ACT)/12(ND)2024	GHANSHYAM DASS TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	8/10/2024	No of objection 1. index page missed in book marking 2. need every pages sign of reply	
754	25-09-2024	0710102054232024(No. of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
755	25-09-2024	0710102054232024(No. of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
756	25-09-2024	0710102054232024(No. of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
757	25-09-2024	0710102054232024(No. of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
758	30-09-2024	0710102002062022(No. of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
759	30-09-2024	0710102002062022(No. of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
760	26-09-2024	0710102072682024(No. of Docs 3)	0710102072682024/5	INTERLOCUTORY APPLICATION (I.B.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	8/10/2024	no of objection 1.pagination missed in book marking as per index 2. need every page sign of reply	lawyer.rkgarg
761	3/10/2024	0710102073282024(No. of Docs 1)	0710102073282024/1	TRANSFER APPLICATION (IBC)/55(PB)2024	VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	8/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in pdf	prashantkatara
762	3/10/2024	0710102073292024(No. of Docs 1)	0710102073292024/1	TRANSFER APPLICATION (IBC)/56(PB)2024	ANJU VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	8/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in affidavit	prashantkatara

763	3/10/2024	0710102071032024(No. of Docs 1)	0710102071032024/1	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	8/10/2024	no of objection 1. mismatched document internal pdf and online portal 2. need to write &&quot; affidavit &&quot; at the place of &&quot; proof of service &&quot; in uploading time	KDHIR
764	30-09-2024	0710102002062022(No. of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
765	30-09-2024	0710102002062022(No. of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
766	1/10/2024	0710102077772024(No. of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
767	1/10/2024	0710102077772024(No. of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
768	1/10/2024	0710102077772024(No. of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
769	1/10/2024	0710102077772024(No. of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
770	26-09-2024	0710102070532024(No. of Docs 3)	0710102070532024/1	TRANSFER APPLICATION/41(PB)2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),N CLT Rules,2016	8/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2 index page missed in pdf 3 annexure page missed in pdf 4 ocr missed in pdf 5 both document need to file separately in different slash number	varunrwal
771	3/10/2024	0710102011282024(No. of Docs 2)	0710102011282024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2024	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/10/2024	no of objection 1. book marking mandatory as per index with pagination	sdanclt

772	22-02-2020	0710102023762020(No. of Docs 0)	0710102023762020/33	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/10/2024	no of objection (volume 1) 1. pagination missed in book marking as per index 2. need every pages sign of reply 3.annexure pages missed ocr of every pages 4 page no 84 to 91 148 149 150 151 152 to 155 and 183 to 191 pages not readable in volume 1 and also missed ocr 5 page no 108 135 155 wrong adjustment in file 6 double pagination in pdf in volume 1 (volume 2 ) 1. index page missed in volume 2 and 3 of book marking 2. page no 193 to 201 and page no 205 to	
773	6/10/2024	0710102027352021(No. of Docs 1)	0710102027352021/6	COMPANY PETITION IB (IBC)/220(PB)2021	BANK OF INDIA THROUGH ANIL KOHLI VS. SHRI PRADEEP GEOL	Section 95(1)	7/10/2024	no of objection 1. book marking mandatory as per index with pagination	sinhasindhu07
774	1/10/2024	0710102016102024(No. of Docs 1)	0710102016102024/4	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	4/10/2024	no of objection 1.directions vide order dated 02.09.2024. which mention in index missed	DEV&DEV
775	26-09-2024	0710102072682024(No. of Docs 3)	0710102072682024/6	INTERLOCUTORY APPLICATION (I.B.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	4/10/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply	lawyer.rkgarg
776	26-09-2024	0710102058542023(No. of Docs 2)	0710102058542023/6	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	4/10/2024	1.incomplete file.	sangeeta233
777	1/10/2024	0710102410282017(No. of Docs 1)	0710102410282017/26	COMPANY PETITION IB (IBC)/409(PB)2017	EDELWEISS ASSET RECONSTRUCTION CO. LTD. VS NET 4 INDIA LIMITED	IBC under Sec 7	4/10/2024	no of objection 1.bookmarking mandatory. 2.order missing.	Rachit_26
778	30-08-2024	0710102407642018(No. of Docs 1)	0710102407642018/12	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	4/10/2024	no of objection 1.document file name wrong upload. 2.pagination missing in bookmarking.	deveshbhatia
779	28-09-2024	0710102071982023(No. of Docs 1)	0710102071982023/3	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	4/10/2024	ocr missing	Advocatebharti@17
780	25-09-2024	0710102077902022(No. of Docs 2)	0710102077902022/13	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	4/10/2024	no of objection 1. improper book marking as per index with pagination 2. do book marking as per index 3 page no 10 36 119 113 111 108 98 96 93 75 69 57 51 39 paper cutting which have not readable	nsachambers

781	27-09-2024	0710102075692023(No. of Docs 2)	0710102075692023/15	COMPANY PETITION IB (IBC)/555(ND)2023	IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED VS. ATS INFRABUILD PRIVATE LIMITED	IBC under Sec 7	4/10/2024	no of objection 1. need every page sign of page no 1 to 155 2. page no 47 to 70 missed ocr 3 page no 71 to 99 missed ocr 4 page no 138 to 155 missed ocr	knlegal
782	26-09-2024	0710102079222023(No. of Docs 1)	0710102079222023/3	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/10/2024	no of objection 1. book marking mandatory as per index with pagination	vmsjuris@gmail.com
783	27-09-2024	0710102054162022(No. of Docs 1)	0710102054162022/11	COMPANY PETITION IB (IBC)/557(ND)2022	M M IRON & STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	4/10/2024	no of objection 1.bookmarking mandatory. 2.order missing.	Rachit_26
784	27-09-2024	0710102045702023(No. of Docs 2)	0710102045702023/5	INTERLOCUTORY APPLICATION (I.B.C)/3951(PB)2023	MR. RAM RATAN KANOONGO VS. DILIP TRADING CO.	Sec 49(2)	4/10/2024	1.need all pages sign and compliance order missing.	Eshna Kumar
785	26-09-2024	0710102079222023(No. of Docs 1)	0710102079222023/4	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/10/2024	no of objection 1. book marking mandatory as per index with pagination	vmsjuris@gmail.com
786	1/10/2024	0710102089842023(No. of Docs 3)	0710102089842023/2	COMPANY PETITION (COMPANIES ACT)/193(PB)2023	SACHIN ANAND VS. NAND BATTERIES PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	4/10/2024	no of objection 1.pagianation missing in bookmarking. 2.need every pages sign. 3.hindi pages 83,84, 4.this pages not clear no 102,103,104,109,110,111 to 139,185, 235 to 244, 5.wrong adjust no 219,220,221,	adv.rahul
787	18-01-2022	0710102005412022(No. of Docs 0)	0710102005412022/3	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2022	VIKAS GARG VS. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	4/10/2024	no of objection 1 incomplete pagination in index page 2 mismatched pagination book marking and pdf 3 need every pages sign of rejoinder 4 page 98 to 158 missed sign with true copy 5 page no 159 to 189 missed sign with true copy and ocr also missed 6 page no 191 to 196 missed sign with true copy 7 master index missed in pdf and book marking also 8 missed sign of index page of volume 1 volume 2 9 pagination missed in book marking in volume 2 10 missed sign	
788	30-09-2024	0710200401222016(No. of Docs 1)	0710200401222016/24	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	ANIL GOYAL AND ORS VS KALYAN POLYPACKS LTD AND ORS	Application under any other provisions	4/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. date month and year missed in book marking also	ravi@rkapoor.in
789	28-09-2024	0710102049472024(No. of Docs 2)	0710102049472024/1	COMPANY PETITION (COMPANIES ACT)/138(ND)2024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273,Sec 272 of the Companies Act , 2013	4/10/2024	1.incomplete file.	Palak308

790	26-09-2024	0710102065632024(No. of Docs 2)	0710102065632024/2	TRANSFER APPLICATION (IBC)/49(PB)2024	DEEPINDER SINGH BEDI	Rule16(d),NCLT Rules,2016 IBC	4/10/2024	no of objection 1.bookmarking mandatory. 2.affidavit missing in pdf.	lawjpv
791	26-09-2024	0710102058082023(No. of Docs 1)	0710102058082023/6	COMPANY PETITION IB (IBC)/472(ND)2023	MUJAHID VS. U P BONE MILLS PRIVATE LIMITED	IBC Under Sec 9	4/10/2024	1.need every pages sign and true copy in Annexure.	nikitamanu
792	21-09-2024	0710102086782020(No. of Docs 4)	0710102086782020/6	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	ARUNAVA SIKDAR VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Application under any other provisions- IBC	3/10/2024	no of objection 1.page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 363 to 463 missed ocr 5 page no 317-358 add in index extra in volume 3 in pdf	zohabhossain
793	1/3/2022	0710102016282022(No. of Docs 0)	0710102016282022/6	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2022	VIKAS GARG VS. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec. 45 (1)	3/10/2024	no of objection 1. rejoinder need proof of service 2. proof of service missed	
794	21-09-2024	0710102086782020(No. of Docs 4)	0710102086782020/5	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	ARUNAVA SIKDAR VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Application under any other provisions- IBC	3/10/2024	No of objection 1. page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 182 to 189 missed ocr 5 page no 299 to 316 missed ocr 6 16. Deputy Director, Directorate of 7 page no 317-358 add in volume 3 in pdf index page 8 page no 367 to 463 missed ocr	zohabhossain
795	17-09-2023	0710102088272022(No. of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
796	11/9/2019	0710102122072019(No. of Docs 0)	0710102122072019/2	COMPANY APPLICATION(IBC)/0618(ND)2019	ANIL KUMAR SINGH VS. ANIL KUMAR	Sec 60(5)	3/10/2024	1.remove the extra pdf and submit final pdf.	
797	31-08-2024	0710102089032021(No. of Docs 2)	0710102089032021/2	INTERLOCUTORY APPLICATION (I.B.C)/562(ND)2022	M/S KHANNA BROTHERS VSKANTI MOHAN RUSTAGI	Sec 60(5)	3/10/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	singhrishabh_7
798	30-09-2024	0710102074062024(No. of Docs 1)	0710102074062024/1	INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)2024	MR. DEBASHIS NANDA LIQUIDATOR OF NUTRIONEX MANUFACTURERS LTD. VS. ADDITIONAL COMMISSIONER OF INCOME TAX & ANR.	Sec 60(5)	3/10/2024	page no. 4 is missing in pdf	sanjay.bhatt
799	30-09-2024	0710102003252024(No. of Docs 1)	0710102003252024/3	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/10/2024	no of objection 1. ocr missed in pdf reply and annexures pages	deepen_hooda

800	26-09-2024	0710102031002023(No. of Docs 2)	0710102031002023/7	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	3/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf written submission and annexures pages 3. missed sign with true copy in pdf written submission and annexures pages	sanyam007
801	26-09-2024	0710102098702022(No. of Docs 2)	0710102098702022/21	TRANSFER PETITION(COMPANIES ACT)/54(PB)2022	DHARA LIFESCIENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	3/10/2024	no of objection 1. missed ocr of rejoinder 2. need every page sign of rejoinder	ADVMSVSankar
802	31-08-2024	0710102092222022(No. of Docs 2)	0710102092222022/4	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	3/10/2024	no of objection 1.bookmarking mandatory. 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	D92532019
803	17-09-2023	0710102088272022(No. of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
804	17-09-2023	0710102088272022(No. of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
805	17-09-2023	0710102088272022(No. of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
806	26-09-2024	0710102023452024(No. of Docs 1)	0710102023452024/4	TRANSFER APPLICATION (IBC)/18(PB)2024	VIYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	1/10/2024	no of objection 1. improper book marking as per index with pagination 2. index pages missed in pdf 3 exhibit pages need sign of every pages 4. need to pagination sequence in pdf at same alignment	Asavrajjan@123
807	2/9/2024	0710102107292023(No. of Docs 1)	0710102107292023/2	INTERLOCUTORY APPLICATION (I.B.C)/141(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Application under any other provisions- IBC	1/10/2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
808	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21

809	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
810	8/9/2024	0710102075042023(No. of Docs 2)	0710102075042023/10	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	1/10/2024	no of objection 1. index page uploaded again 2. ocr missed in pdf 3 improper pagination in pdf as per index 4. do proper pagination in pdf	SADAPURNA18
811	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
812	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
813	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
814	27-09-2024	0710102023652024(No. of Docs 2)	0710102023652024/1	TRANSFER APPLICATION (IBC)/34(PB)2024	JAYANT KUMAR JAIN VS. UCO BANK	Rule16(d),NCLT Rules,2016 IBC	1/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed index page in pdf and book marking also	sethilawoffices
815	28-09-2024	0710102026332024(No. of Docs 3)	0710102026332024/7	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	1/10/2024	no of objection 1. 1 rs court fee missed on vakalatanama 2. pagination missed in book marking as per index	puneetbajaj
816	27-09-2024	0710102042322023(No. of Docs 2)	0710102042322023/4	INTERLOCUTORY APPLICATION (I.B.C)/2685(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	1/10/2024	no of objection 1. missed sign of every page of Synopsis Compiled in pdf 2 missed Compliance with the order of this Hon'ble Tribunal dated 01.04.2024 which mention in index reminder 1 this file refilled again without removing the defect	Eshna Kumar



817	26-09-2024	0710102023452024(No. of Docs 1)	0710102023452024/3	TRANSFER APPLICATION (IBC)/18(PB)2024	VİYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	1/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	Asavrajan@123
818	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
819	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
820	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
821	24-09-2024	0710102076902024(No. of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
822	22-10-2024	0710102102222023(No. of Docs 2)	0710102102222023/12	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	28-10-2024	no of objection 1. do pagination as like index page no (125 to 136 ) instead of page no 136 in book marking 2. page no (137 to 140 ) instead of page no 140 in book marking	rahulssmalhotra
823	6/8/2024	0710102068682024(No. of Docs 0)	0710102068682024/2	COMPANY PETITION IB (IBC)/558(ND)2024	IL&FS FINANCIAL SERVICES LIMITED VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	25-10-2024	no of objection 1. date missed on vakalatanama	
824	6/8/2024	0710102068682024(No. of Docs 0)	0710102068682024/2	COMPANY PETITION IB (IBC)/558(ND)2024	IL&FS FINANCIAL SERVICES LIMITED VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	25-10-2024	no of objection 1. date missed on vakalatanama	
825	14-10-2024	0710102044082022(No. of Docs 1)	0710102044082022/21	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	25-10-2024	no of objection 1. book marking mandatory as per index with pagination	DhanshyamPatel
826	6/8/2024	0710102068682024(No. of Docs 0)	0710102068682024/2	COMPANY PETITION IB (IBC)/558(ND)2024	IL&FS FINANCIAL SERVICES LIMITED VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	25-10-2024	no of objection 1. date missed on vakalatanama	
827	6/8/2024	0710102068682024(No. of Docs 0)	0710102068682024/2	COMPANY PETITION IB (IBC)/558(ND)2024	IL&FS FINANCIAL SERVICES LIMITED VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	25-10-2024	no of objection 1. date missed on vakalatanama	

828	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
829	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
830	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
831	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
832	17-10-2024	0710102050372019(No. of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
833	17-10-2024	0710102050372019(No. of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
834	17-10-2024	0710102050372019(No. of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
835	16-10-2024	0710102049662022(No. of Docs 2)	0710102049662022/8	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	24-10-2024	NO OF OBJECTION 1. Book marking mandatory as per index with pagination 2.pagination missed in index 3 missed sign on index page at the place of counsel detail 4 need every page sign of reply 5 affidavit missed in reply with verification 6 need to do delete extra pdf in proof of service 7 reply need proof of service	himansuharbola
836	31-07-2022	0710102062272022(No. of Docs 0)	0710102062272022/4	INTERLOCUTORY APPLICATION (I.B.C)/3697(PB)2022	ANIL KOHLI RP FOR KANNU ADITYA (INDIA) LIMITED VS. BHAWAN SINGH RAWAT	Application under any other provisions- IBC	24-10-2024	no of objection (volume 1 ) 1. book marking mandatory as per index with pagination . in all volume 2.ocr missed in pdf in volume 1 3 pagination missed in pdf after 38 to 41 4 page no 59 to 109 missed sign with true copy 5 page no 110 to 112 missed ocr and also missed sign with true copy 5 page no 113 to 118 missed sign with true copy 6 page no 137 to 138 wrong adjustment of page alignment 7 page no 139 to 146 missed sign with true copy 8 (volume2 and	
837	16-10-2024	0710102038832024(No. of Docs 2)	0710102038832024/2	INTERLOCUTORY APPLICATION (I.B.C)/2335(ND)2024	JPM INDUSTRIES LIMITED VS. ZAMBEZI BUILDERS PRIVATE LIMITED	Sec 60(5)	24-10-2024	1.court fee 3rs 25rs welfare ticket is not clear in vakalatnama.	negimilan04

838	21-10-2024	0710102034162024(No. of Docs 2)	0710102034162024/4	COMPANY PETITION IB (IBC)/246(ND)2024	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	24-10-2024	1.Bookmarking missing 2. Proof of service mention in Index	aditya.dausawala
839	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
840	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
841	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
842	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
843	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
844	11/10/2024	0710102048862024(No. of Docs 2)	0710102048862024/2	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-10-2024	no of objection 1.bookmarking mandatory. 2.pagination missing in index. 3.counsel details sign missing in index. 4.need every pages sign. 5.need every pages ocr.	corporatejudis@NCLT
845	11/10/2024	0710102048862024(No. of Docs 2)	0710102048862024/2	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-10-2024	no of objection 1.bookmarking mandatory. 2.pagination missing in index. 3.counsel details sign missing in index. 4.need every pages sign. 5.need every pages ocr.	corporatejudis@NCLT
846	11/10/2024	0710102048862024(No. of Docs 2)	0710102048862024/2	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-10-2024	no of objection 1.bookmarking mandatory. 2.pagination missing in index. 3.counsel details sign missing in index. 4.need every pages sign. 5.need every pages ocr.	corporatejudis@NCLT
847	11/10/2024	0710102048862024(No. of Docs 2)	0710102048862024/2	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-10-2024	no of objection 1.bookmarking mandatory. 2.pagination missing in index. 3.counsel details sign missing in index. 4.need every pages sign. 5.need every pages ocr.	corporatejudis@NCLT
848	2/6/2024	0710102048222024(No. of Docs 0)	0710102048222024/1	COMPANY PETITION IB (IBC)/589(ND)2024	THE CANARA BANK LIMITED VS. PRAVEEN KUMAR GARG	Section 95(1)	24-10-2024	no of objection 1.bookmarking mandatory. 2.index missing in pages.	
849	2/6/2024	0710102048252024(No. of Docs 0)	0710102048252024/1	COMPANY PETITION IB (IBC)/587(ND)2024	THE CANARA BANK LIMITED VS. SUSHIL KUMAR JINDAL	Section 95(1)	24-10-2024	no of objection 1.bookmarking mandatory. 2.index missing in pages.	

850	2/6/2024	0710102048232024(No. of Docs 0)	0710102048232024/1	COMPANY PETITION IB (IBC)/584(ND)2024	THE CANARA BANK LIMITED VS. GEETA DEVI GARG	Section 95(1)	24-10-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory.	
851	24-05-2024	0710102045682024(No. of Docs 0)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	24-10-2024	No of objection 1. page no 19 20 38 46 56 wrong adjustment of page in pdf 2. need extra same copy delete in proof of service 3 need compliance order of nct	
852	15-05-2024	0710102042692024(No. of Docs 0)	0710102042692024/21	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	24-10-2024	no of objection 1 need .nclt last compliance order on the top of pdf 2. missed proof of service 2. need to delete extra same copy uploaded in proof of service	
853	15-05-2024	0710102042692024(No. of Docs 0)	0710102042692024/21	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	24-10-2024	no of objection 1 need .nclt last compliance order on the top of pdf 2. missed proof of service 2. need to delete extra same copy uploaded in proof of service	
854	15-05-2024	0710102042692024(No. of Docs 0)	0710102042692024/21	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	24-10-2024	no of objection 1 need .nclt last compliance order on the top of pdf 2. missed proof of service 2. need to delete extra same copy uploaded in proof of service	
855	15-05-2024	0710102042692024(No. of Docs 0)	0710102042692024/21	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	24-10-2024	no of objection 1 need .nclt last compliance order on the top of pdf 2. missed proof of service 2. need to delete extra same copy uploaded in proof of service	
856	16-10-2024	0710102037682024(No. of Docs 1)	0710102037682024/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	24-10-2024	1.bookmarking mandatory.	amannaqvi
857	8/5/2024	0710102040382024(No. of Docs 0)	0710102040382024/2	INTERLOCUTORY APPLICATION (I.B.C)/2466(ND)2024	THE FEDERAL BANK LTD VS. FEEDBACK INFRA PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-10-2024	No of objection 1. 1 rs court fee missed on vakalatanama	
858	16-10-2024	0710102044032023(No. of Docs 1)	0710102044032023/2	COMPANY PETITION IB (IBC)/332(ND)2023	PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL VS. SURESH CHAND JAIN	Section 95(1)	24-10-2024	no of objection 1. incomplete pdf uploaded 2. only one pages uploaded in file	Kapoorandcompany
859	20-05-2023	0710102046002023(No. of Docs 0)	0710102046002023/5	COMPANY PETITION IB (IBC)/437(ND)2023	NORTHERN ARC CAPITAL LIMITED VS. SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.bookmarking as per index.	
860	20-05-2023	0710102046002023(No. of Docs 0)	0710102046002023/5	COMPANY PETITION IB (IBC)/437(ND)2023	NORTHERN ARC CAPITAL LIMITED VS. SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.bookmarking as per index.	
861	20-05-2023	0710102046002023(No. of Docs 0)	0710102046002023/5	COMPANY PETITION IB (IBC)/437(ND)2023	NORTHERN ARC CAPITAL LIMITED VS. SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.bookmarking as per index.	

862	20-05-2023	0710102046002023(No. of Docs 0)	0710102046002023/5	COMPANY PETITION IB (IBC)/437(ND)2023	NORTHERN ARC CAPITAL LIMITED VS. SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.bookmarking as per index.	
863	26-05-2023	0710102047972023(No. of Docs 0)	0710102047972023/5	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2023	CBRE SOUTH ASIA PRIVATE LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Sec 60(5)	24-10-2024	no of objection 1.book marking mandatory as per index with pagination 2. missed sign on index page at the place of counsel detail 3 missed sign on page no 2 4 mismatched document in file 5 internal file is application and on line portal show rejoinder 6 blank page 7 notary missed in affidavit 8 missed verification in affidavit	
864	17-10-2024	0710102050372019(No. of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
865	14-08-2024	0710102078022019(No. of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.3rs court fee missing in vakalatnama.	nehagupta
866	2/6/2024	0710102048262024(No. of Docs 0)	0710102048262024/1	COMPANY PETITION IB (IBC)/593(ND)2024	THE CANARA BANK LIMITED VS. PINKI GARG	Section 95(1)	24-10-2024	no of objection 1.bookmarking mandatory. 2.index missing in pages.	
867	2/6/2024	0710102048242024(No. of Docs 0)	0710102048242024/1	COMPANY PETITION IB (IBC)/591(ND)2024	THE CANARA BANK LIMITED VS. GOPI RAM AGGARWAL	Section 95(1)	24-10-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory.	
868	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
869	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
870	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
871	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
872	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
873	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
874	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi
875	12/10/2024	0710102047952024(No. of Docs 1)	0710102047952024/1	COMPANY PETITION IB (IBC)/485(ND)2024	CENTRAL BANK OF INDIA VS. SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	24-10-2024	1.incomplete file.	bkmdelhi

876	15-10-2024	0710102030852023(No. of Docs 2)	0710102030852023/7	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	23-10-2024	no of objection 1.book marking mandatory as per index with pagination 2 annexures pages missed sign with true copy 3 pagination need start 1 instead of 849 to 850	PCSBHK
877	16-10-2024	0710102051852024(No. of Docs 2)	0710102051852024/6	INTERLOCUTORY APPLICATION (I.B.C)/3245(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. M/S SAMYAK PROJECTS PVT LTD	Application under any other provisions- IBC,Application under any other provisions- IBC	23-10-2024	no of objection 1. page no 24 26 not readable 2. 3 rs court fee missed on vakalatanama	RAKESH@SDG
878	20-10-2024	0710102070532024(No. of Docs 1)	0710102070532024/2	TRANSFER APPLICATION/41(PB)2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	23-10-2024	No of objection 1. transfer application file in &quot; any other document&quot; in uploading time on dms portal 2. index page missed in pdf 3. book marking mandatory as per index with pagination 4. missed Compliance with the Order dated 27.09.2024 in pdf 5 pagination missed in pdf .	varunrawal
879	28-03-2024	0710102026332024(No. of Docs 0)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	23-10-2024	NO OF OBJECTION 1. PAGINATION MISSED IN BOOK MARKING AS PER INDEX 2. 1 RS COURT FEE MISSED ON VAKALATANAMA	
880	16-10-2024	0710102014572024(No. of Docs 1)	0710102014572024/1	COMPANY PETITION (COMPANIES ACT)/109(PB)2024	M/S PANCHSHEEL CUISINE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	23-10-2024	1.incomplete file.	amikuslaw
881	20-04-2024	0710102034602024(No. of Docs 0)	0710102034602024/4	INTERLOCUTORY APPLICATION (I.B.C)/2129(ND)2024	ASHOK KUMAR GUPTA RP OF PIYOOSH GOYAL	Application under any other provisions- IBC	23-10-2024	1.master index missing in bookmarking.	
882	17-10-2024	0710102081022024(No. of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
883	17-10-2024	0710102081022024(No. of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
884	1/2/2022	0710102008912022(No. of Docs 0)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	23-10-2024	no of objection 1. mismatched pagination in book marking as per index 2. annexures every pages missed true copy	
885	20-04-2024	0710102034602024(No. of Docs 0)	0710102034602024/4	INTERLOCUTORY APPLICATION (I.B.C)/2129(ND)2024	ASHOK KUMAR GUPTA RP OF PIYOOSH GOYAL	Application under any other provisions- IBC	23-10-2024	1.master index missing in bookmarking.	
886	20-04-2024	0710102034602024(No. of Docs 0)	0710102034602024/4	INTERLOCUTORY APPLICATION (I.B.C)/2129(ND)2024	ASHOK KUMAR GUPTA RP OF PIYOOSH GOYAL	Application under any other provisions- IBC	23-10-2024	1.master index missing in bookmarking.	
887	17-10-2024	0710102081022024(No. of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE

888	16-10-2024	0710102020792024(No. of Docs 3)	0710102020792024/2	INTERLOCUTORY APPLICATION (I.B.C)/1460(ND)2024	HARMENDER SINGH SRAN VS. ROHIT SEHGAL	Sec 60(5)	23-10-2024	no of objection 1. annexures page missed sign with true copy in both volume 2. page no 261 to 262 missed in volume wise index	sanand665
889	17-10-2024	0710102081022024(No. of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
890	20-04-2024	0710102034602024(No. of Docs 0)	0710102034602024/4	INTERLOCUTORY APPLICATION (I.B.C)/2129(ND)2024	ASHOK KUMAR GUPTA RP OF PIYOOSH GOYAL	Application under any other provisions- IBC	23-10-2024	1.master index missing in bookmarking.	
891	8/1/2024	0710102002162024(No. of Docs 0)	0710102002162024/1	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	22-10-2024	1.remove extra pdf and submit final pdf.	
892	22-02-2020	0710102023762020(No. of Docs 0)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-10-2024	no of objection 1. double pagination pdf in all volume 2. page no 64 84 85 86 89 94 147 148 148 150 151 152 154 155 180 181 182 183 184 185 186 187 188 190 191 192 pages are not readable in volume 1 3. page no 193 194 195 196 197 198 199 200 201 TO 227 Page not readable and also missed ocr in pdf in volume 2 4 index page missed in book marking of volume 2 ,3 ,5 ,7 5 page no 388 to 461 have double pagination 6 page no 462 to 465 are not readable 7 page no 501 to	
893	15-10-2024	0710102000332021(No. of Docs 1)	0710102000332021/6	COMPANY PETITION (COMPANIES ACT)/21(ND)2021	CHANDER KISHORE MADAN VS. M/S ROINET SOLUTIONS PVT LTD	Sec. 58(3),Sec. 59	22-10-2024	no of objection 1. pagination missed in book marking as per index 2. 3 rs court fee missed on vakalatanama	Kanika Singhal
894	16-10-2024	0710102006292022(No. of Docs 2)	0710102006292022/10	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2022	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. MR. VISWANADHA SARMA RESOLUTION PROFESSIONAL FOR PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	22-10-2024	1.remove extra pdf and submit final pdf.	arguspartners
895	13-01-2024	0710102004962024(No. of Docs 0)	0710102004962024/5	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	22-10-2024	no of objection 1. date missed on vakalatanama in pdf 2. page no 79 to 82 missed ocr and not readable pages also 3 page no 77 not readable in pdf 4 page 76 74 72 57 55 51 hindi pages need english translate copy in pdf	

896	26-07-2024	0710102065462024(No. of Docs 0)	0710102065462024/1	INTERLOCUTORY APPLICATION (I.B.C)/4657(ND)2024	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 121(1)	22-10-2024	no of objection 1. missed /Order dated 03.10.2024 which mention in index	
897	24-09-2024	0710102081962024(No. of Docs 0)	0710102081962024/2	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	22-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in index page 3 reply need every pages sign 4 page no 37 to 70 missed sign with true copy 5 page no 71 to 85 missed ocr in pdf 6 page no 85 has double pagination 7 in volume 2 missed index page and book marking also 8 page no 208 to 248 missed ocr 9 page no 236 237 wrong alignment of page	
898	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
899	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
900	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
901	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
902	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
903	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
904	3/5/2024	0710102038832024(No. of Docs 0)	0710102038832024/1	INTERLOCUTORY APPLICATION (I.B.C)/2335(ND)2024	JPM INDUSTRIES LIMITED VS. ZAMBEZI BUILDERS PRIVATE LIMITED	Sec 60(5)	21-10-2024	no of objection 1. ocr missed in reply 2. paste court fees on blank side of vakalatanama	
905	12/10/2024	0710102039952024(No. of Docs 1)	0710102039952024/5	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	21-10-2024	1.bookmarking mandatory.	vedalegal1
906	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
907	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
908	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
909	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
910	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	



911	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
912	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
913	20-05-2024	0710102044082024(No. of Docs 0)	0710102044082024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/191(ND)2024	DAVINDER SINGH VS. MATRIX CELLULAR (INTERNATIONAL) SERVICES PRIVATE LIMITED	Rule 11 of NCLT	21-10-2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.3rs court fee missing in vakalatnama.	
914	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
915	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
916	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
917	2/6/2024	0710102048202024(No. of Docs 0)	0710102048202024/1	COMPANY PETITION IB (IBC)/592(ND)2024	THE CANARA BANK LIMITED VS. PAWAN KUMAR GARG	Section 95(1)	21-10-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory.	
918	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
919	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
920	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
921	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
922	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
923	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
924	16-10-2024	0710102062512024(No. of Docs 1)	0710102062512024/3	INTERLOCUTORY APPLICATION (I.B.C)/4029(ND)2024	JAYANT PRAKASH VS. KRISHAN KUMAR JAJOO	Application under any other provisions- IBC	21-10-2024	NO OF OBJECTION 1. HINDI PAGES NEED ENGLISH TRANSLATE COPY PAGE NO 17 19 23 25 2. PAGE NO 28 TO 188 MISSED SIGN OF EVERY PAGES	ADHISH
925	15-10-2024	0710102029212020(No. of Docs 1)	0710102029212020/10	COMPANY PETITION IB (IBC)/711(ND)2020	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	IBC Under Sec 9	21-10-2024	1.25rs welfare ticket missing in vakalatnama.	ATIUTTAM
926	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
927	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	

928	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
929	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
930	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
931	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
932	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
933	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
934	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
935	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
936	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
937	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
938	14-10-2024	0710102027392024(No. of Docs 1)	0710102027392024/3	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	21-10-2024		bkmdelhi
939	5/10/2024	0710102022602024(No. of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava 661
940	5/10/2024	0710102022602024(No. of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava 661
941	5/10/2024	0710102022602024(No. of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava 661
942	5/10/2024	0710102022602024(No. of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava 661
943	2/6/2024	0710102048212024(No. of Docs 0)	0710102048212024/1	COMPANY PETITION IB (IBC)/594(ND)2024	THE CANARA BANK LIMITED VS. MANOJ KUMAR	Section 95(1)	21-10-2024	no of objection 1.bookmarking mandatory. 2.index missing in pages.	

944	13-10-2024	0710102022612024(No. of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	21-10-2024	no of objection 1. book marking mandatory as per index with pagination 2 application need nclt last compliance order 3. ocr missed in pdf 4 missed every page sign	anishag3
945	2/3/2024	0710102019432024(No. of Docs 0)	0710102019432024/2	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2024	SHRUTI GUPTA	Application under any other provisions- IBC	21-10-2024	1.bookmarking mandatory. with page number	
946	11/3/2022	0710102019272022(No. of Docs 0)	0710102019272022/5	COMPANY PETITION IB (IBC)/217(PB)2022	MUTHOOT FINCORP LIMITED VS. JOGINDER SINGH LATHER	Section 95(1)	21-10-2024	no of objection 1. book marking mandatory as per index with pagination	
947	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
948	8/4/2024	0710102029302024(No. of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	21-10-2024	1.kindly file IA.	
<b>DEPUTY REGISTRAR</b>									
<b>PRASHANT KUMAR</b>									
HELP LINE NO 011-24361890									
ROOM NO 103									
<b>PREPARED BY</b>									
<b>ASSISTANT REGISTRAR</b>									
<b>VICTOR VISHAL</b>									
<b>HELP LINE NO 011-24361890</b>									
<b>ROOM NO 103</b>									